



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 16 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	MR. K N CHOUDHURY SR. ADV.(R-14-17) MR D J DAS MR D NATH, SGA, ASSAM MR. B. CHOUDHURY,SC, PWD(R10) SC, GHC(R8-9)
2	PIL/15/2022	JONES INGTI KATHAR AND 19 ORS Versus THE UNION OF INDIA AND 35 ORS	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI MS N N SHARMA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, K A A C SC, ELECTION COMMISSION.
3	Cont.Cas(C)/1/2023	SAURABH SHARMA Versus LAXMANAN S AND 2 ORS	MR. A SARMA	MR. D NATH (R-1,2) MS. M DEVI (R-1,2) MR P NAYAK (R-3) MS RUKMINI BARUA (R-3) MS PADMINI BARUA (R-3)
4	PIL(Suo Moto)/6/2023	XXXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA, SR. ADVOCATE MR. U K NAIR	MR. S BORTHAKUR, SC, MISING AUTONOMOUS COUNCIL R-3
5	WA/212/2023	THE UNION OF INDIA AND 2 ORS. Versus MS ROYAL- BNILLP (JV) AND 4 ORS.	MR H GUPTA	
6	WA/307/2023	REETA DAS @ REETA DAS HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J P SHARMA	SC, HIGHER EDU MR. D P CHALIHA (r-3) MS M ROY (r-3)
7	I.A.(Civil)/3277/2023 CAVT./162/2023 in WA/13504/2023	THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus M/S ZENITH ENTERPRISE AND ANR.	MS. NIANA NINGOMBAM	MR. S. GUNABANTA MEITEI FOR CAVEATOR
	WITH WA/13504/2023 (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus M/S ZENITH ENTERPRISE	MS. NIANA NINGOMBAM	

	WITH I.A.(Civil)/13506/2023 (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus M/S ZENITH ENTERPRISE	MS. NIANA NINGOMBAM	
8	WA/55/2024	SAMITI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MS. M D BORAH, FISHERY DEPTT.
9	WA/79/2024	STATE OF ASSAM AND OTHERS Versus MEHBUB ALAM MAZUMDER AND 5 ORS.	MR. D NATH SR. GA, ASSAM	
10	WA/170/2024 CAVT. NO.05032/024,	HEMEN CHANDRA DAS Versus RAMESH CHANDRA KHAKHLARI AND 5 ORS	MR. P MAHANTA MS C DAS MS. M BORGHAIN	MR. D DOLEY SC, SEC. EDU. SC, BTC FOR CAVEATOR
11	I.A.(Civil)/182/2024 in WA/13612/2023	BACHA BABU SINGH Versus THE MANAGEMENT OF STEELSWORTH PVT. LTD.	MR A DASGUPTA MS. A BHATTACHARYYA MR. P KALITA	
	WITH WA/13612/2023 (Filing Number)	BACHA BABU SINGH Versus THE MANAGEMENT OF STEELSWORTH PVT LTD. A	MS. A BHATTACHARYYA	
12	Cont.Cas(C)/202/2024	NAZRUL ISLAM AND 2 ORS Versus J.B. EKKA	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
13	Cont.Cas(C)/335/2024	ABUTALHA MD SAMSUZZUHA Versus SURANJANA SENAPATI , ACS	MR. T K BHUYAN MR A ALI MS. M KHATUN	
14	I.A.(Civil)/708/2024 in WA/1779/2024	PADMA KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR P R SARMA MR D MEDHI P. NAIDING	SC, ELEM. EDU
	WITH WA/1779/2024 (Filing Number)	PADMA KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS F	MR D MEDHI	
15	I.A.(Civil)/871/2024 in WA/11384/2023	THE STATE OF ASSAM AND ORS Versus SAILENDRA NATH SARMA,	MR. N J KHATANAR SC, EDU	MR. U K GOSWAMI (R-1) MS. A TALUKDAR (R2)
	WITH WA/11384/2023 (Filing Number)	SECRETARY OT THE GOV ASSAM EDUCATION Versus SAILENDRA NATH SARMA AND ORS. B	MR. N J KHATANAR	
16	I.A.(Civil)/875/2024 FIXED, WITH PIL/101/2013 (D/O) in PIL/101/2013	THE STATE OF ARUNACHAL PRADESH Versus R T TARA AND 17 ORS	MR. B D GOSWAMI	
17	Cont.Cas(C)/458/2020	JARO NATUNG AND 3 ORS. Versus N.T.GLOW, IRS AND 5 ORS.	MR. S K DEORI MS. SOMILA MR. B DEORI MR. A KASHYAP	MR. B D GOSWAMI (R- 2) MR. B D GOSWAMI (R- 2) MR A CHANDRAN (R- 2) MR A CHANDRAN (R- 2) MR A HUSSAIN (r-3,6)
18	I.A.(Civil)/882/2024 in WA/1610/2024	UNION OF INDIA AND ORS Versus SH. ZUITHANGA AND ORS	MR. S C KEYAL	DY.S.G.I. GA, MIZORAM
	WITH WA/1610/2024 (Filing Number)	The Union Of India And2 Ors Versus Sh Zuithanga E	SUBHASH CHANDRA KEYAL	
19	I.A.(Civil)/1030/2024 in Cus.Ref./1363/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI RENU THAPPAR	MR. S C KEYAL SC, CUSTOMS	PIYUSH KUMAR

	WITH Cus.Ref./1363/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Renu Thapar B	SUBHASH CHANDRA KEYAL	
	WITH I.A.(Civil)/1506/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Renu Thapar	SUBHASH CHANDRA KEYAL	
20	I.A.(Civil)/1039/2024 in Cus.Ref./1366/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI KAMALESH	MR. S C KEYAL SC, CUSTOMS	PIYUSH KUMAR
	WITH Cus.Ref./1366/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Kamalesh A	SUBHASH CHANDRA KEYAL	
	WITH I.A.(Civil)/1507/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Smti Kamalesh	SUBHASH CHANDRA KEYAL	
21	I.A.(Civil)/1949/2024 in WA/13930/2023	THE ASSAM CO OPERATIVE APEX BANK LTD Versus PHANIDHAR CHAUDHURY	MR. J K GOSWAMI	
	WITH WA/13930/2023 (Filing Number)	THE ASSAM CO OPERATIVE APEX BANK LTD Versus PHANIDHAR CHAUDHURY A	MR. J K GOSWAMI	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
22	WA/209/2024	SHASANKA SEKHAR BORKOTOKY AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. K MOHAMMED MR. INDRAJIT BHUYAN	SC, HIGHER EDU SC, APSC
	WITH I.A.(Civil)/1961/2024 in WA/209/2024	SHASANKA SEKHAR BORKOTOKY AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. K MOHAMMED MR. INDRAJIT BHUYAN	SC, HIGHER EDU SC, APSC
23	WP(C)/2475/2024	THE UNION OF INDIA AND ANR Versus SANTANU SARMA AND 5 ORS.	B. CHAKRAVARTY, CGC	
24	WP(C)/3227/2024	SASHI MAHESWARI Versus THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, GHC
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
25	PIL/35/2024	SOCIETY OF GUARDIANS, Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, SEC. EDU.
26	WA/206/2024	FOOD CORPORATION OF INDIA AND 4 ORS. Versus SURESH KUMAR AGRWAL E	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MS J.S. DAS
27	WP(C)/1075/2024	SASHI MAHESWARI Versus THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MS N BEGUM	SC, GHC
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
28	PIL/5/2024 FIXED	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
29	WITH PIL/66/2023	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS

30	WA/5/2024	NIBON CHANDRA DAS AND 27 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, P H E
31	PIL/22/2024 FIXED	ABDUL SALAM SHAH Versus THE STATE OF ASSAM AND 8 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, PWD
32	WA/123/2024	CHIEF SECRETARY TO THE GOVT. OF ASSAM Versus PANKAJ PHUKAN AND 6 ORS.	MR. D NATH SR. GA, ASSAM	MR. M KALITA(R-1) MR. N M DAS(R-1) MR. J HATIMURIA(R-1)
33	WA/173/2024 CAVT. NO.04292/024, CAVT./429/2024	MAMAT BAISHYA Versus KHAGARU BAISHYA AND 14 ORS	MR H K SARMA	GA, ASSAM MR. R ALI SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
	WITH I.A.(Civil)/1583/2024 in WA/173/2024	MAMAT BAISHYA Versus KHAGARU BAISHYA AND 14 ORS	MR H K SARMA	GA, ASSAM MR. R ALI SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
34	WP(C)/5800/2019	THE UNION OF INDIA AND 2 ORS. Versus JIBAN CHANDRA DAS AND 19 ORS.	MS. T KALITA MR G GOSWAMI	MR G J SHARMA MR G J SHARMA DR. J L SARKAR DR. J L SARKAR FOR CAVEATOR
	WITH I.A.(Civil)/2828/2019 in WP(C)/5800/2019	JIBAN CHANDRA DAS AND 4 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR G J SHARMA DR. J L SARKAR	SC, NF RLY
HEARING				
35	WA/300/2021 CAVT. NO.06602/021, FIXED, CAVT./660/2021	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. Versus PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	DR. A SARAF MR SISHIR DUTTA (FOR CAVEATOR) MR. A GOYAL (R-5) MR P BARUAH (R-5) MR. Z ISLAM (R-5) MR. P DAS (R-5) MR S J SAIKIA (R-5) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)
36	WITH WP(C)/6562/2021	M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MS S MOCHAHARI MR. S DUTTA MISS. R R KAKATI (R-4) MR. S DUTTA MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-4) SC, PNB SC, NEDFI
37	WITH WP(C)/4333/2022	M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (r-4) MR. D J DAS (r-4) N GAUTAM (r-4) SC, PNB SC, NEDFI

38	WA/397/2022 CAVT. NO.14312/022,	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR. K GOSWAMI (R-5) MR. J M A CHOUDHURY MR. A T SARKAR (R-5) MR. K M MAHANTA(R-5) MR. A B T HAQUE MS N BEGUM(R-5) MS M KAKOTY (R-5) MR S GAUTAM(R-5) MS. D SARMAH(R-5) SC, PWD FOR CAVEATOR
39	WP(C)/708/2022	THE UNION OF INDIA AND 2 ORS Versus GANGADHAR DUTTA	MR S CHAKRABORTY	DR G J SHARMA MR M CHANDA MR S NATH
40	WP(C)/2342/2022 B/O	M/S N E PLAST CO. AND 7 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D J DAS ASSTT.S.G.I. SC, PCB GA, NAGALAND
41	WP(C)/2495/2022	LUCY SAWKMIE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY (r-7) MR. M MORE MR. A BORPUZARI MR. P K SHARMA

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2617/2024 FIXED	SIBESWAR DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR D C NATH MR. M MONDAL	SC, AHSEC SC, SEC. EDU.
2	WP(C)/2736/2024	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM
3	WP(C)/2842/2024 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M A LASKAR MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU
4	WP(C)/2846/2024 FIXED	AARTI DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, ELEM. EDU GA, ASSAM
5	WP(C)/3054/2024 FIXED	JAYANTI BALA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. M KHAN MR. J RAHMAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
6	WP(C)/3092/2024 FIXED	MD. KAMRUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	SC, ELEM. EDU MR. K H KHANDAKAR(R-5) MR. K M HASSAN(R-5) MS N J BEGUM(R-5)
7	WP(C)/3094/2024 FIXED	PRANAB RAJBONSHI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MS. P DAS	SC, SEC. EDU.
8	WP(C)/3116/2024 FIXED	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
9	WP(C)/3224/2024 FIXED	ARJUN DAS AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MRS. K DEVI MR. A DEKA MS S A KHALIFA N GAUTAM	SC, AHSEC SC, SEC. EDU.
10	WP(C)/3264/2024	KALYAN KISHORE NATH AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
11	WP(C)/3265/2024	ABUL HUSSAIN AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.

12	WP(C)/3266/2024	GAUTAM DAS Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA	SC, ELEM. EDU SC, FINANCE
13	WP(C)/3268/2024	JAMAL UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA
14	WP(C)/3269/2024	IMRANA BEGUM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA
15	WP(C)/3288/2024	RAJIB KANTI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU GA, ASSAM
16	WP(C)/3294/2024	LAKHIMAI DUTTA AND 27 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
17	WP(C)/3298/2024	BHUMIDHAR ROY AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
18	WP(C)/3302/2024	KARISHMA KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR A GOHAIN	SC, ELEM. EDU GA, ASSAM
19	WP(C)/3310/2024	DHIRU BHARALI Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU
ORDER (IMPLEADMENT OF PARTY)				
20	I.A.(Civil)/1804/2024 FIXED in WP(C)/817/2023 WITH WP(C)/817/2023	BISWA NATH ROY, Versus GIRIDHARI AGARWAL AND 5 ORS	MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM	MS D MAHANTA SC, SEC. EDU. SC, G U
		GIRIDHARI AGARWAL Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	MR. M DUTTA (R4) MR. M ISLAM (R4) SC, SEC. EDU. SC, G U
21	WITH WP(C)/322/2023	BISWA NATH ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	MR. U K NAIR (R6) MR. M DUTTA (R-5) MS. L DAS (R6) MR. M ISLAM (R-5) MR. A BORO (R6) SC, N C T E MR A CHAKRABORTY (R6) MR A CHETIA (R6) SC, SEC. EDU.
ADMISSION				
22	WP(C)/4491/2021 PART-HEARD, FIXED	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE GA, ASSAM
23	WP(C)/4860/2016 FIXED	MAKBUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 11 ORS	MR H R A CHOUDHURY MR.A ROSHID MR. D A KAIYUM MR.A MOBARAQUE MR. M A CHOUDHURY	MR.D DAS(Sr.Adv.)(R-7) MR.Z H AHMEDR- 4-6 MS.P BORAH(R-9) MR.K MOHAMMED(R-7) SC, HIGHER EDUCATION MR.R SENSUA(R-7) MR.K U AHMED(R- 4-6) MR.S BORTHAKUR(R-9)
24	WP(C)/282/2018 FIXED	SUMANA SAHA Versus THE STATE OF ASSAM	MR. M DEKA MR. S. RAHMAN MR. MD S HOQUE MS. S N RENGMA	MR. A DEKA (SC, SECONDARY EDU. DEPT.)
25	WP(C)/4481/2021 FIXED	DEBOBRATA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR G J SHARMA MR S NATH	SC, ELEM. EDU MR G PEGU MR B GOGOI

26	WP(C)/6337/2022 B/O	GAURI SANKAR BORA Versus RAJIV GANDHI INSTITUTE OF PETROLEUM TECHNOLOGY AND 10 ORS	MR R SENSUA MR S DAS MR D BORAH M. A. OASIS	MR. K N CHOUDHURY (R-- -7) MR. S C KEYAL (r-8,9) MR G RAHUL MR. R M DEKA (R-1-7) MR. D M NATH (R- 10 & 11)
27	WP(C)/178/2023 FIXED	ALL ASSAM MIDDLE SCHOOL SCIENCE TEACHERS ASSOCIATION AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, N C T E SC, FINANCE
28	WP(C)/2441/2023 FIXED	TARIFAN NESSA Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM SC, AG MR S M T CHISTIE SC, FINANCE
29	WP(C)/2653/2023 CAVT. NO.04032/023, FIXED, WITH CAVT. 484/2023	DR GITALI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR P C DEY MR. M B U AHMED MR. A ULLAH	SC, HIGHER EDU MR. P P DUTTA(R-5) MS M DAS MS P SARMA (R-5) MS. P P DAS (R-5) FOR CAVEATOR
	WITH			
30	WP(C)/3298/2023 CAVT. NO. 04842/023,	DR. GITALI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J PHUKAN MR. M SARMA MR. P J SAIKIA, SR. ADV MR P C DEY MR. N BORUAH MR. M B U AHMED MR K J SAIKIA	SC, HIGHER EDU MR. P SAIKIA FOR CAVEATOR SC, DIB. UNIVERSITY
31	WP(C)/2909/2023 FIXED	AMIYO KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
32	WP(C)/3305/2023 FIXED	RAGHAVENDRA PRATAP SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM	MR. A AHMED(r-4) U U KHAN(r-4) MR A AHMED (r-4) SC, SEC. EDU.
33	WP(C)/3726/2023 FIXED	MRS. B RUMA SHARMA Versus THE UNION OF INDIA AND 3 ORS	MR D K SARMAH MS. J DEKA MS. A TALUKDAR	MS. K PHUKAN MR. K GOGOI DY.S.G.I. MS. P AGARWALA SC, U G C SC, ASSAM UNIVERSITY
34	WP(C)/6933/2023 B/O	MUZAKKIR AHMED Versus CONTROLLER OF EXAMINATIONS AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	MR. M DAS (r-2,3) MR. M K DAS (r-2,3) SC, HEALTH (R-1)
35	WP(C)/7318/2023 FIXED	KAMRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
36	WP(C)/230/2024 FIXED	MACHUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MS S.KHATUN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
37	WP(C)/686/2024 B/O	MASEB ALI Versus THE STATE OF ASSAM AND 7 ORS	S YESMIN MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM MR. B CHOUDHURY (SC, SSA)
38	WP(C)/1057/2024 FIXED	ARCHANA PHUKON Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH MS V V THANYU MS S JAIN	SC, SEC. EDU.
39	WP(C)/1723/2024 FIXED	RABI CHANDRA SEAL Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU

40	WP(C)/1935/2024 FIXED	YASHRAJ VERMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV.(R-2 TO 5) (SC,IIT) MR A B DEY(R-2 TO 5)(SC,IIT) MR. S SUTRADHAR(R-2 TO 5)(SC, IIT) SC, IITG DY.S.G.I.
	WITH WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
	WITH I.A.(Civil)/1163/2024 in WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
	WITH WP(C)/676/2024	PRADUMN DIXIT Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1150/2024 in WP(C)/676/2024	PRADUMN DIXIT, Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1162/2024 in WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
	WITH WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1152/2024 in WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	DY.S.G.I.
45	WP(C)/2480/2024 B/O	NITU GOGOI AND 10 ORS Versus THE STATE OF ASSAM AND ANR	MR. S HAZARIKA S ACHUMI K BHARALI	SC, SEC. EDU.
46	WP(C)/2706/2024 B/O	LAKSHMAN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, SSA
ORDERS				
47	Cont.Cas(C)/609/2020 FIXED	JALAL UDDIN SK Versus PREETOM SAIKIA AND ORS	MR F K R AHMED MR J UDDIN	MR. D SAIKIA (r-3) MR S M T CHISTIE (r-3) MR. B GOGOI MS. N PHUKAN MR P NAYAK MR A CHALIHA

48	Cont.Cas(C)/292/2022 B/O	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. P K BORAH MR. N J KHATANIAR
49	WP(C)/5772/2023 B/O	MD. SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU GA, ASSAM
	WITH I.A.(Civil)/3653/2023 in WP(C)/5772/2023	ALAL UDIN AHMED Versus MD. SAHIDUL ISLAM AND 7 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN
50	Cont.Cas(C)/17/2024 FIXED	JIBAN CH BARMAN AND ANR Versus NARAYAN KONWAR, IAS AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. D SAIKIA (r-2,4,8,9,5) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9,5) MR. U SARMA (R-2) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r-4,8,5) MS K DAS (r-2)
51	WP(C)/1863/2024 FIXED	GAJENDRA NATH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, SEC. EDU.
	WITH			
52	Cont.Cas(C)/205/2024	GAJENDRA NATH KALITA Versus RATUL KUMAR DAS AND ANR	MS. S B CHOUDHURY MR. S K DAS	
53	WP(C)/1978/2024 FIXED	BHRIGU SAUD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
	WITH			
54	WP(C)/45/2024	BAKSA DEGREE COLLEGE, BAGANPARA AND ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU MR R DHAR (r-6 to14) MR B C MUCHAHARY (r-6 to14) MRS. A BASUMATARY (r-6 to14) SC, BTC
	WITH			
55	WP(C)/48/2024	THAMNA ANCHALIK DEGREE COLLEGE AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU MR R DHAR (r-6 to 13) MR B C MUCHAHARY (r-6 to 13) MRS. A BASUMATARY (r-6 to 13) SC, BTC
	WITH			
56	WP(C)/421/2024	MAHAMAYA DEGREE COLLEGE AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED MR A MALEK	SC, HIGHER EDU MR R DHAR (r-6 to 13) MR B C MUCHAHARY (r-6 to 13) MRS. A BASUMATARY (r-6 to 13) SC, BTC SC, FINANCE
	WITH			
57	WP(C)/2018/2024	NRIPEN BARO AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
	WITH			
58	WP(C)/2079/2024	SUSHANTA KR PATHAK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC

HEARING

59	WP(C)/539/2018 PART-HEARD, FIXED, WITH WP(C)/724/2009 (D/O), WP(C)/1103/2009 (D/O)	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
60	WP(C)/4893/2019 PART-HEARD	ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ
61	WP(C)/6736/2022 PART-HEARD, FIXED	ABDUR REJJAK MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS
62	WP(C)/7253/2022 FIXED	DR. ABDUL MANNAN Versus THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. M DEWAN	SC, HIGHER EDU
63	RERA APPEAL/1/2023 FIXED, WITH LCR, WITH CAVT. 852/2022	M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR	MR. N DEKA MR. M GOGOI	MR S DAS (FOR CAVEATOR)
	WITH I.A.(Civil)/3189/2022 in RERA APPEAL/1/2023	M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR.	MR. N DEKA MR. M GOGOI MR A R BAROOAH	
64	WP(C)/1824/2023 FIXED	MRS. URIREI SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR A CHAKRABORTY MS D MAHANTA MR N K SARMA	MR. D CHAKRABARTY (r-4) SC, SEC. EDU.
	WITH I.A.(Civil)/2047/2023 in WP(C)/1824/2023	PH. RUTH JOAN SINGHA, Versus MRS. URIREI SINGH AND 3 ORS.	MR. D CHAKRABARTY MR. D CHAKRABARTY	MR. U K NAIR SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/193/2023	ALTAF HUSSAIN MANDAL Versus NARAYAN KONWAR AND 3 ORS	MR. S K DAS MR R KARIM	
2	WP(C)/958/2024 FIXED	JAGADISH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. A M KHAN MR T T MONI MR Z RAHMAN MR S PRODHANI	SC, AFDC
3	WP(C)/2161/2024	MAZIBUR RAHMAN @ MUJIBUR RAHMAN @ MAJIBUR RAHMAN Versus THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	DY.S.G.I. SC, WATER RESOURCE
4	WP(C)/3281/2024	SUNITA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. I CHOUDHURY M INGTI	GA, ASSAM SC, APDCL
5	WP(C)/3301/2024	DWIMU BORO Versus BHARAT PETROLEUM CORPORATION LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	
6	WP(C)/3304/2024	ABU SHAHANUR REZA AKOND Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	SC, P AND R.D. GA, ASSAM
7	WP(C)/3313/2024	CHANDAN DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GOSWAMI MR. N BARMAN MR. C MAHANTA	SC, IRRIGATION SC, FINANCE SC, K A A C
8	WP(C)/3315/2024	JOHIRUL ISLAM Versus THE STATE OF ASSAM AND 10 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM
ADMISSION				
9	Arb.P./31/2023 FIXED	M/S CHIRAG ENFIELD AND 3 ORS. Versus SMTI. MINA GUPTA AND ANR.	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	MR P BARUAH MR. P DAS MR. N N DUTTA
10	WP(C)/482/2023	SIMPLEX INFRASTRUCTURES LIMITED Versus THE OIL INDIA LIMITED AND ANR	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	SC, OIL

11	WP(C)/1699/2023	IMDADUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	MR. R K D CHOUDHURY DY.S.G.I. (R 5) SC, WATER RESOURCE GA, ASSAM
12	WP(C)/4824/2023 B/O	JAYANTA BORAH AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR. S CHOWDHURY MR. LENTSO	
13	WP(C)/1523/2024	SUBAL BHOWMIK Versus THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
14	WP(C)/1524/2024	SUJIT MAJUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
15	WP(C)/1527/2024	MD. FAZAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
16	WP(C)/1529/2024	KISHALAY GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
17	WP(C)/1530/2024	SHYAMAL PAUL Versus THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
18	WP(C)/1545/2024	MD. ABDUL MATIN Versus THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
19	WP(C)/1673/2024	SUDHAN ROY Versus THE STATE OF ASSAM AND 3 ORS	MS B CHOWDHURY IMSENKALA	SC, P H E
20	WP(C)/1677/2024 FIXED	DIPANKAR BAYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. B D CHOWDHURY A NEOG	GA, ASSAM MR. N ALAM (R-6) MR. S R BORUAH (R-4, R5) MR K JAIN (R-6) M BRAHMA (R-4, R5)
21	WP(C)/1681/2024 FIXED	SIMANTA GOGOI Versus THE STATE OF ASSAM AND ORS	MR G PEGU MS. M D BORAH MR R B GOSWAMI MS. M K SHARMA	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
ORDERS				
22	WP(C)/7423/2018	JHUMA CHAKRABORTY Versus ASSAM POWER DISTRIBUTION COMPANY AND 7 ORS.	R SARMAH MR. K M MAHANTA	MR. H. K .SARMA (SC, APDCL) SC, APDCL SC, RAILWAY
	WITH			
23	WP(C)/7341/2018	NEVA CHAKRABORTY Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 7 ORS.	MR. K M MAHANTA	SC, APDCL SC, NF RLY
24	WP(C)/869/2019	TAPAN KUMAR NATH AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA MS N J DAS	GA, ASSAM SC, AG
	WITH			
25	WP(C)/22/2019	BIJOY LAXMI DEB NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. S B LASKAR MR. H A LASKAR	GA, ASSAM SC, AG
26	I.A.(Civil)/1907/2024 FIXED in WP(C)/4940/2023	DAL MOHAN CHETRI AND 3 ORS Versus M/S NADUAR KOIBARTA MACH MARA S. S. LTD. AND 5 ORS	MR. R P SARMAH MR M R ADHIKARI MR M R ADHIKARI MS M BORAH	GA, ASSAM
	WITH			
	WP(C)/4940/2023	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM

HEARING

27	WP(C)/2086/2020 FIXED	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
28	WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

**[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE
UP PROVINCIALISATION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6913/2019 B/O, WITH LCR	ABDUL SATTAR AND 5 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR H I CHOUDHURY MS. S K NARGIS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/7154/2019 FIXED, WITH LCR	NIZAMUDDIN Versus THE UNION OF INDIA AND 8 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/3299/2024	AMINA KHATUN Versus THE UNION OF INDIA AND 9 ORS	MS F BEGUM MS P DASGUPTA MR S PAUL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
4	WP(C)/2648/2017 FIXED, WITH OFFICE NOTE	STATE OF ASSAM and ANR. Versus MANIK UDDIN BARBHUIYA	MR.B N SARMA(GA, ASSAM) MR.S C KOYALASSTT. S.G.I.	
5	WITH WP(C)/2920/2017	THE STATE OF ASSAM and ANR. Versus HARUSH ALI LASKAR	MR.B N SARMASr. Govt. Advocate, Assam. MR.K C KAYEL(Asstt.S.G.I.)	MR F K R AHMED MR. A RAHMAN
6	WP(C)/4088/2019 FIXED, WITH LCR	YUCHAR ALI @ MD. YUSUF ALI Versus THE UNION OF INDIA AND 7 ORS	MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/6864/2019 FIXED, WITH OFFICE NOTE	NAJRUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
8	W.P.(CrI.)/32/2022 FIXED	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M ISLAM	GA, ASSAM SC, REVENUE
9	I.A.(Civil)/1968/2024 B/O, WITH LCR in WP(C)/5695/2017	AJIA BIBI @ ARJIYA BIBI Versus THE UNION OF INDIA and 3 ORS.	MR P C DEY MR P C DEY	GA, ASSAM DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



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[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2724/2021	SURAJ SAHU AND 6 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	ASSTT.S.G.I.
2	WP(C)/5761/2023	SMTI. MAYURAKSHI KAKATI Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
3	WP(C)/6936/2023	SMITA ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR B P SARMAH B SAHA	SC, HEALTH
4	WP(C)/7574/2023	RAM KUMAR NUNIA AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. S D ROY MS. S SARMA	MRS. R DEVI DY.S.G.I.
5	Cont.Cas(C)/337/2024	NITYANANDA DEBNATH Versus PARAG MONI MAHANTA AND 3 ORS.	MS D.CHAKRABARTY	
6	Cont.Cas(C)/338/2024	GAKUL CHANDRA SARMA Versus GYANENDRA DEV TRIPATHI AND 5 ORS.	MR. D BHUYAN MR. P GOGOI	
7	AB/1653/2024 WITH OFFICE NOTE	SHYAMENDRA DAS Versus THE STATE OF ASSAM	J M SULAIMAN	PP, ASSAM
8	WP(C)/1774/2024	NEELIMA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. N BARUAH	GA, ASSAM SC, AG
9	WP(C)/1866/2024	NARENDRA NATH BARUA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
10	WITH WP(C)/1826/2024	SUNTI BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
11	WITH WP(C)/1865/2024	SHAHARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
12	WP(C)/2144/2024	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM

13	WP(C)/3012/2024	ZAKIR HUSSAIN AND 4 ORS Versus THE UNION OF INDIA AND 30 ORS	MR. M A I HUSSAIN N ISLAM	SC, P AND R.D. DY.S.G.I. SC, WATER RESOURCE SC, P H E
14	WP(C)/3160/2024	YOHANNAN G, Versus THE UNION OF INDIA AND 3 ORS	MS S DAS MR. R CHOUDHURY MS. H DAS	DY.S.G.I.
15	WP(C)/3267/2024	KAMALA KANTA ROY Versus THE STATE OF ASSAM AND 3 ORS	MS. P BHATTACHARYA MS P SARMA	SC, PWD
16	WP(C)/3270/2024	MANJIT SONOWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, FOREST
17	WP(C)/3271/2024	DIPALI BHOWMIK DAS Versus THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM
18	WP(C)/3273/2024	E/2201968 RFN/EBR JUNA SWARGIARY AND 62 ORS Versus UNION OF INDIA AND 4 ORS.,	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
19	WP(C)/3311/2024	UDESH MAJHI Versus THE STATE OF ASSAM AND 2 ORS	MR. N HASAN MR. A HASAN	GA, ASSAM
ADMISSION				
20	WP(C)/1491/2022 FIXED	SUNIL KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM MR P BHARDWAJ SC, BTC SC. AGRI. DEPTT.
21	WP(C)/7351/2022 FIXED	SUB INSPECTOR/ MOTOR TRANSPORT FORCE NO. 881312012 KANAI LAL BERA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA K. KALITA	MR. S K MEDHI DY.S.G.I.
22	WP(C)/3550/2023 FIXED	MANI RAM SAHARIA Versus THE STATE OF ASSAM AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	SC, ELEM. EDU SC, FINANCE
23	WP(C)/5145/2023 FIXED	PLABON DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, P H E
24	WP(C)/5191/2023 FIXED	MD. KABIR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, P H E
25	WP(C)/1367/2024 FIXED	ABHIJEET CHAUDHARY Versus THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.
26	WP(C)/1726/2024	DR. JOYDEEP PURKAYASTHA Versus THE UNION OF INDIA AND 4 ORS	MR S BORTHAKUR MR R SENSUA MR. K MOHAMMED G KAUSHIK	MR S DUTTA (R-5) MR SISHIR DUTTA(R-2,3) MS S MOCHAHARI(R-2,3) MS S MOCHAHARI(R-2,3) MR. S DUTTA(R-2,3) MR. S DUTTA(R-2,3) MR S DUTTA(R-2,3) MR S DUTTA(R-2,3) DY.S.G.I.
27	WP(C)/1916/2024	UTPAL BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BARUAH MR. R SARMA MS. S. BISWAS	GA, ASSAM
28	WP(C)/2075/2024 FIXED	TARUN DAIMARY Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, PWD ROAD SC, AG

BAIL HEARING (BA)

29	Bail Appln./597/2024 WITH OFFICE NOTE, CASE RECORD(SCANNED COPY)	PASUPATI NATH @ PASUPATINATH @ ASHISH @ SAURABH SINGHANIA Versus THE STATE OF ASSAM	MR S RAHMAN MR U PANDEY	PP, ASSAM
ORDERS				
30	WP(C)/5772/2022	ABDUL MALEQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI H A AHMED MR A S SK	GA, ASSAM SC, REVENUE
31	WP(C)/4483/2023	KHAGENDRA CHANDRA ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MR. A. ALI MR. JITU SAIKIA	MR. S P CHOUDHURY (R-4) SC, AUWS AND SB SC, P H E SC, FINANCE
32	WP(C)/2360/2024	JOHORA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. D P BORAH MR U GHOSH	GA, ASSAM
33	WP(C)/2472/2024	MUSTAQUE ZAMAN AHMED Versus THE UNION OF INDIA AND 7 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, AG DY.S.G.I. SC, WATER RESOURCE
34	WP(C)/3030/2024	VINAYAM KRISHNA Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. I ALAM MR. T SK	GA, ASSAM
HEARING				
35	WP(C)/5397/2012 FIXED	RAM MURTI ROY Versus THE SAINIK SCHOOL SOCIETY and 3 ORS.	MSB DEVI MR.S SARMA MR.G GOSWAMI MR.H K DAS	MR.N BARUA C.G.C. MRS. A GAYAN ASSTT.S.G.I.
36	WP(C)/3317/2019 FIXED	PONUNG MOYONG Versus FOOD CORPORATION OF INDIA AND 7 ORS.	MR A DASGUPTA MR S CHAKRABORTY	MR B K SINGH (r-1 to 4) SC, F C I MR. A GAYAN (r-1 to 4) GA, AP
	WITH I.A.(Civil)/3254/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MR B K SINGH MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
	WITH I.A.(Civil)/3609/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
37	WP(C)/3710/2019 FIXED	C. H. GOVINDA Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR C BARUAH MR. B BARUAH	MR S N SARMA SENIOR ADVOCATE MR A SARMA MR. M HUSSAIN MR. K KALITA SC, I O C
	WITH WP(C)/3719/2019	KAMALAKSHA DUTTA AND ANR. Versus THE INDIAN OIL CORPORATION AND 4 ORS.	MR. B BARUAH MS. R R BARUAH MS P BATHARI MS S HASNU MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA SC, OIL
	WITH WP(C)/4349/2019	KISHAN KR. CHHETRY Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. B BARUAH MS. R R BARUAH MS S HASNU MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA SC, I O C
40	WP(C)/4465/2021 FIXED	DIMPAL GAYARI, SI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. P P DUTTA MS P SARMA	GA, ASSAM
41	WP(C)/3187/2022 FIXED	FORCE NO. 175130032 CONSTABLE (GD) MOINUDDIN AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/51/2024	HRISHIKESH DEY Versus SHILPA DEBNATH	MR GOPAL MR K KASHYAB	
2	Tr.P.(C)/52/2024	JANTI DAS Versus MANTU BORAH	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	
3	CRP/68/2024	SURESH SHARMA Versus AJOY CHANDRA DEY AND ANR	MR. B J MUKHERJEE MS R SAHA	
4	CRP/69/2024	UPEN BARMAN AND 3 ORS. Versus SONATAN BARMAN AND 2 ORS	MS. A HUSSAIN MR R ISLAM	
5	CRP(IO)/214/2024 CAVT. NO.05532/024,	RAKESH SHARMA AND ANR Versus SWARAJ CHOUDHURY AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH FOR CAVEATOR
6	CRP(IO)/215/2024	MITALI DEY AND ANR Versus SANDEEP KUMAR DEY AND ANR	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
7	CRP(IO)/217/2024 B/O	MALABIKA MAHANTA Versus NIBIR BORDOLOI AND 4 ORS	MR. P S DEKA MS. P BHATTACHARYA MR. A BORUA	
ADMISSION				
8	MFA/39/2024	MUNNI KHATUN @ MUNNI BEGUM AND ANR. Versus THE UNION OF INDIA	G UDDIN MR. A UDDIN P ADHIKARI	DY.S.G.I.
9	MACApp./244/2024	JAKIR HUSSAIN Versus ZIAUR RAHMAN AND 3 ORS.	MR. A K GUPTA MR H J TAMULI MR. R S MISHRA	MR. A J SAIKIA(R-2) MR. S. PEGU
10	MACApp./249/2024	MANASH TALUKDAR Versus SONTOKH SINGH AND 4 ORS.	MR. J KALITA MS S KAR	MR. A ACHARYA (r-5)

11	MACApp./266/2024	ORIENTAL INSURANCE COMPANY LTD. Versus MUSSTT. RUKIA BEGUM BARBHUIYA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
12	MACApp./299/2024	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus MAMTAJ JAHAN AND 10 ORS. (E)	MR. R GOSWAMI MS. P BORTHAKUR	MR. R ALI (R-1,2,3) H A AHMED (R-1,2,3) MR. N D SARMA (R-8) MR A S SK (R-1,2,3) MR. P K SHARMA (R-8)
	WITH I.A.(Civil)/1888/2024 in MACApp./299/2024	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus MAMTAJ JAHAN AND 10 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. R ALI (R-1,2,3) H A AHMED (R-1,2,3) MR. N D SARMA (R-8) MR A S SK (R-1,2,3) MR. P K SHARMA (R-8)
13	MACApp./304/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus NAYAN MANI KALITA AND 3 ORS. H	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1894/2024 in MACApp./304/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus NAYAN MANI KALITA AND 3 ORS. H	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
14	MACApp./308/2024	NAZIMA BEGUM Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS A	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
15	MACApp./322/2024	NEW INDIA ASSURANCE COMPANY LTD. Versus NARZINA KHATU AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1960/2024 in MACApp./322/2024	NEW INDIA ASSURANCE COMPANY LTD. Versus NARZINA KHATU ANDN 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
16	MACApp./325/2024	MIJANUR RAHMAN Versus NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	
17	MACApp./327/2024	ASHRAFUL ISLAM Versus NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MR. M TALUKDAR	
18	MACApp./328/2024	SEHJAD ALAM @ MUNNA ALI Versus NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MR. M TALUKDAR	
<u>ORDERS</u>				
19	I.A./2725/2015 in MACApp./252428/2015	SMTI RINA PATOR and ANR, Versus DIVISIONAL MANAGER,	MR.M TALUKDAR MS.D KALITA	MSP DEHINGIA(R-2) MS.M CHOUDHURY(R-2) MR.S DUTTA(R-2) MR.C SHARMA(R-2)
	WITH MACApp./252428/2015 (Filing Number)	SMTI RINA PATOR and ANR Versus SRI SHYAM SUNDAR SHARMA and ANR		
20	MFA/133/2018 WITH LCR	MANJU PATGIRI AND ANR Versus UNION OF INDIA	MR D C K HAZARIKA MR B DAS MS J KALITA	MR. B SARMAH MR. B SARMA DR. B N GOGOI SC, RAILWAY
	WITH MFA/43/2018	MOJAFAR ALI AND ANR Versus UNION OF INDIA	MR D C K HAZARIKA MS. J KALITA MR. B DAS	
22	I.A.(Civil)/2133/2018 in MACApp./544/2018	SRI RAKTIM PRABAL GOSWAMI Versus SRI KRISHNA SHARMA	MR. A K GUPTA MR. R S MISHRA	

	WITH MACApp./544/2018	SRI RAKTIM PRABAL GOSWAMI Versus SRI KRISHNA SHARMA	MR. A K GUPTA MR. R S MISHRA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
23	I.A.(Civil)/529/2019 in MACApp./1057/2019	SRI BIKSH CHANDRA DAS AND ANR Versus DIPUMONI SAIKIA	MR. P K DAS MS. S SARMAH	MR. R GOSWAMI MS. J BARUAH
	WITH MACApp./1057/2019 (Filing Number)	SRI BIKSH CHANDRA DAS AND ANR Versus DIPUMONI SAIKIA	MR. P K DAS	
24	I.A.(Civil)/2620/2019 in MFA/9469/2019	ORIENTAL INSURANCE CO. LTD., Versus AMZAD ALI AND ANR	MR SISHIR DUTTA MS. M CHOUDHURY MS M GAZLOO	
	WITH MFA/9469/2019 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus AMZAD ALI AND ANR		
25	I.A.(Civil)/4142/2019 in MACApp./15389/2019	UNITED INDIA INSURANCE CO. LTD Versus ON THE DEATH OF SRI JAYANTA DUTTA HIS LEGAL HEIRS 1.1 SMTI PUNYA DUTTA	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY	MR. K K BHATTA MS R DEVI
	WITH MACApp./15389/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus SRI JAYANTA DUTTA AND 4 ORS		
	WITH I.A.(Civil)/2423/2022	UNITED INDIA INSURANCE CO. LTD. Versus SRI JAYANTA DUTTA	MS M CHOUDHURY MS C BORAH	MR. M DUTTA
26	I.A.(Civil)/140/2020 in MACApp./16261/2019	NRIPEN KR. BHATTACHARJYA Versus SMTI. ACHINA RAI AND 2 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	
	WITH MACApp./16261/2019 (Filing Number)	NRIPEN KR. BHATTACHARJYA Versus SMTI. ACHINA RAI AND 2 ORS		
27	Cont.Cas(C)/438/2021 WITH WP(C)/2104/2020 & WP(C)/2535/2020 (BOTH ARE D/O)	UMOR ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
28	Cont.Cas(C)/437/2021	ASMOT ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
29	Review.Pet./59/2023	THE REGIONAL DIRECTOR (NORTH EASTERN REGION) Versus ASMOT ALI AND 5 ORS.	MRS. A GAYAN	MS. A HUSSAIN (R-1) MR R ISLAM (R-1) N CHAKRABARTY (R-1)
30	Review.Pet./62/2023	THE REGIONAL DIRECTOR (NORTH EASTERN REGION) Versus UMOR ALI AND 5 ORS.	MRS. A GAYAN	MS. A HUSSAIN (R-1) MR R ISLAM (R-1) N CHAKRABARTY (R-1)
31	I.A.(Civil)/2165/2021 FIXED in FAO/17105/2018	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA	PETITIONER IN PERSON	MRS. A GAYAN ASSTT.S.G.I.
	WITH FAO/17105/2018 (Filing Number)	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA		
32	I.A.(Civil)/3841/2022 in MACApp./15264/2019	PROJEK RABHA @ PRAJEET RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS .	MR. DITUL DAS MR. B J TALUKDAR	

	WITH MACApp./15264/2019 (Filing Number)	PROJEK RABHA @ PRAJEET RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS		
33	MFA/55/2023	ORIENTAL INSURANCE COMPANY LTD. Versus ABU NASAR AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1999/2023 in MFA/55/2023	ORIENTAL INSURANCE COMPANY LTD. Versus ABU NASAR AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
34	MFA/86/2023 WITH LCR	UNION OF INDIA AND ANR. Versus M/S S.D. EASTREN BHUTAN COAL CO. LTD.	MR. K GOGOI	
35	MFA/100/2023	THE ORIENTAL INSURANCE CO. LTD. Versus SHOHIDUL ISLAM AND ANR E	MR. S K GOSWAMI MR. R SHARMA	MR. M KHAN (R-1) MS J AKTAR (R-1)
36	MFA/102/2023 WITH LCR	UNION OF INDIA Versus MS CALCOM CEMENT INDIA LTD	MR. K GOGOI	
37	I.A.(Civil)/399/2023 in MACApp./300/2023	PATALI CHUTIYA Versus ORIENTAL INSURANCE COM. LTD. AND 2 ORS.	B R DAS MS M BHARATI	MS. R D MOZUMDAR (r-1) MR M CHETIA (r-3) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
	WITH MACApp./300/2023 (Filing Number)	PATALI CHUTIYA Versus ORIENTAL INSURANCE COM. LTD AND 2 ORS . A	B R DAS	
38	I.A.(Civil)/2144/2023 in MFA/6601/2023	THE ORIENTAL INSURANCE CO. LTD. Versus MUSSTT. AFIA KHANAM AND ANR.	MR. S K GOSWAMI MR. R SHARMA	
	WITH MFA/6601/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus MUSSTT. AFIA KHANAM AND ANR. A	MR. S K GOSWAMI	
39	I.A.(Civil)/2681/2023 WITH LCR, B/O in MACApp./54/2018	MD NUR ALAM @ NUR ALAM KHAN Versus THE ORIENTAL INSURANCE CO. LTD H	MR. A MANNAF MR. B C THAKURIA	MR. S K GOSWAMI
	WITH MACApp./54/2018	THE ORIENTAL INSURANCE CO. LTD Versus MD NUR ALAM @ NUR ALAM KHAN and 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	MR. A MANNAF (R1) MR. B C THAKURIA (R1)
40	I.A.(Civil)/3573/2023 in FAO/13539/2023	CHIRAT RAM RABIDAS Versus BAN HAZARIKA AND 5 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	
	WITH FAO/13539/2023 (Filing Number)	CHIRAT RAM RABIDAS Versus BAN HAZARIKA AND 5 ORS. H	MR. S CHAUHAN	
41	I.A.(Civil)/298/2024 in MACApp./653/2024	THE ORIENTAL INSURANCE CO. LTD. Versus SOBHA SINHA AND 4 ORS.	MR. S K GOSWAMI	
	WITH MACApp./653/2024 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SOBHA SINHA AND 4 ORS. F	MR. S K GOSWAMI	
42	I.A.(Civil)/715/2024 in MFA/2187/2024	SHIVDHARI YADAV @ SHIVDHARI RAY Versus LAXMI DEVI RAY AND ANR.	MR. R K JAIN TULIKA BORAH MS. J BASUMATARY	

	WITH MFA/2187/2024 (Filing Number)	SHIVDHARI YADAV @ SHIVDHARI RAY Versus LAXMI DEVI RAY AND ANR. E	MR. R K JAIN	
43	WITH MFA/2190/2024 (Filing Number)	REKHA DEVI @ REKHA KUMARI Versus LAXMI DEVI RAY AND ANR F	MR. R K JAIN	
	WITH I.A.(Civil)/771/2024	REKHA DEVI @ REKHA KUMARI Versus LAXMI DEVI RAY AND ANR.	MR. R K JAIN TULIKA BORAH	
44	WITH MFA/2193/2024 (Filing Number)	MUNNI SAHA@ MUNNI DEVI Versus LAXMI DEVI RAY AND ANR H	MR. R K JAIN	
	WITH I.A.(Civil)/797/2024	MUNNI SAHA @ MUNNI DEVI Versus LAXMI DEVI RAY AND ANR.	MR. R K JAIN TULIKA BORAH	
45	I.A.(Civil)/1750/2024 FIXED in MACApp./155/2024	KANMONI KALITA AND 5 ORS. Versus THE ORIENTAL INSURANCE CO. LTD.	MR D MONDAL	MR. S K GOSWAMI
	WITH MACApp./155/2024	THE ORIENTAL INSURANCE CO. LTD. Versus KANMONI KALITA AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR D MONDAL (R1-R3) MR R.D. BHUYAN (R1-R3)
	WITH CO/7/2024 in MACApp./155/2024	KANMONI KALITA AND 2 ORS Versus ORIENTAL INSURANCE CO LTD AND 2 ORS	MR D MONDAL MR. R D BHUYAN	
46	I.A.(Civil)/1957/2024 in MACApp./6337/2024	THE NATIONAL INSURANCE COMPANY LTD. Versus GITAMONI SAIKIA AND 5 ORS.	MR. P J BARMAN MS P PHUKAN MS R TADO	
	WITH MACApp./6337/2024 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus SRIMATI GITAMONI SAIKIA AND 5 ORS H	MR. P J BARMAN	
47	I.A.(Civil)/1962/2024 WITH LCR in CRP/178/2023	RAMESH BARMAN AND 5 ORS. Versus MD. SIRAJUDDIN AHMED	MR. R SARMAH MR. R SARMAH MS. M PAUL	MR. A C SARMA MR G BHARADWAJ
	WITH CRP/178/2023	RAMESH BARMAN AND 5 ORS. Versus MD. SIRAJUDDIN AHMED	MR. R SARMAH MR. D P BORAH MS. M PAUL MS. S BORO MR B PAUL P JHA	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA
48	I.A.(Civil)/1963/2024 in MACApp./6022/2024	THE ORIENTAL INSURANCE CO. LTD. Versus GITU BORDOLOI AND ANR.	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./6022/2024 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus GITU BORDOLOI AND ANR F	MR. S K GOSWAMI	
	WITH I.A.(Civil)/6024/2024 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus GITU BORDOLOI AND ANR F	MR. S K GOSWAMI	

HEARING

49	Intest.Cas./1/2020 WITH LCR, FIXED	SMTI. BHANUMATI MALAKAR AND ANR Versus SRI PINTU MALAKAR AND 2 ORS	MS. R CHOUDHURY MS. S S ZIA	MR. K K DEY (R-2,3) MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA MR V K BAROOAH (R-2,3)
	WITH I.A.(Civil)/156/2020 in Intest.Cas./1/2020	SMTI. BHANUMATI MALAKAR AND ANR Versus SRI PINTU MALAKAR AND 2 ORS	MS. R CHOUDHURY MS. S S ZIA	
50	RFA/9/2020 WITH LCR	SMTI BHANUMATI MALAKAR AND ANR Versus SRI PINTU MALAKAR AND 14 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. D CHAKRABARTY	GA, ASSAM MR. P K ROY (R-1 TO 12) MR. S K CHAKRABORTY (R-1 TO 12) MRS. A CHAKRABORTY (R-1 TO 12) MS. M DUTTA (R-1 TO 12)
	WITH I.A.(Civil)/350/2020 in RFA/9/2020	SMTI BHANUMATI MALAKAR AND ANR Versus SRI PINTU MALAKAR AND 14 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. D CHAKRABARTY	GA, ASSAM
51	Test.App./7/2022 WITH LCR	BHANUMATI MALAKAR AND ANR. Versus NANTU MALAKAR AND ANR.	MR H R A CHOUDHURY MS. R CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. P K ROY (R-1,2) MR. S K CHAKRABORTY (R-1,2) MRS. A CHAKRABORTY (R-1,2) MS. M DUTTA (R-1,2)

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/64/2024	DWIPEN RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR J DAS	PP, ASSAM
ORDERS				
2	I.A.(Civil)/1000/2019 in Mat.App./13340/2018	XXXXXXX Versus XXXXXXX	DR. B U AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
	WITH Mat.App./13340/2018 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. N HAQUE	
HEARING				
3	Crl.A./10/2016 8 Y 6 M 8 D :WITH LCR - 6 (SIX) FILES, P.B. - 2	SABUR MANDAL and 15 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B K MAHAJAN (R- 8,9,13,14 & 15) MR.B D KONWAR MR B ISLAM (R4-R 5) MR.K R PATGIRI MR.R KALITA MR. N J DAS MR. A MOBARAQUE (R4-R 5) MR. R ALI MR. I U CHOWDHURY MR. P K DAS MD.K ALI MRS.J M KONWAR	PP, ASSAM
4	CRL.A(J)/9/2018 7 Y 7 M 21 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	ADHAN DAS Versus THE STATE OF ASSAM	MR. ANUP MRINAL DUTTA, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/51/2018 6 Y 4 M 21 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	MOHENDRA LAHON Versus THE STATE OF ASSAM	MR. BIKASH PRASAD, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/88/2019 13 Y 9 M 18 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	UTTAM DIBRA Versus THE STATE OF ASSAM	MR. NURUL HASAN, AMICUS CURIAE	PP, ASSAM

7	Crl.A./135/2020 4 Y 4 M 2 D.:WITHLCR - 1 (ONE) BUNDLE, P.B.- 4	SARSING TERON AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MR. A CHAUDHURY (p MR. P K DAS MD. S U AHMED MR. A I KATHAR MR. D BORA MR. N MAHAJAN MR N K PHUKAN MR R S RONGHANG	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
WITH				
8	Crl.A./136/2020	SARLONGRI TERANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
9	CRL.A(j)/30/2021 6 Y 10 M 0 D.:WITH LCR - 5 (FIVE) FILES, P.B. - 2	HIRANYA KANDHA @ HIREN KANDHA Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	PP, ASSAM
10	Crl.A./158/2023 1 Y 7 M 16 D.:WITH LCR - 5 (FIVE) FILES, P.B. - 2	AWADESH CHOUHAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MR. B P BORAH MRS. R MOMTAZ MR. M A LASKAR MR P J DUTTA S AHMED MR R S RONGHANG MR R HOQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION (BA)

1	Bail Appln./1868/2024	RAJEEV UPADHAY @ RAJEEV UPADHAYAY Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -			
1 WP(C)/5324/2023 FIXED	MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI DY.S.G.I. SC, NHIDC SC. REVENUE
WITH I.A.(Civil)/1521/2024 in WP(C)/5324/2023	MRS. MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI SC, NHIDC SC. REVENUE
2 Cont.Cas(C)/327/2024 FIXED	MANJIR ALI BHUYAN Versus LACHIT KUMAR DAS AND 2 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. I U CHOWDHURY	
3 WP(C)/1932/2024 FIXED	MD. MOSRAK ALI Versus THE STATE OF ASSAM AND 2 ORS	MS A HUSSAIN S AHMED	GA, ASSAM
4 WP(C)/2278/2024	REBATI BALA RAY AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NHAI SC, REVENUE
5 WP(C)/2539/2024 FIXED	DUSHMANTA MEDHI Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS (B)	MR. A DHAR MD F FARIDI	SC, GMC SC, G M D A
6 WP(C)/2865/2024 FIXED	SRI DINESH KUMAR SHARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
7 WP(C)/2866/2024	NIKUNJO BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. M BISWAS H AHMED MR M BASUMATARI MS. A K CHOPHI J SINGPHO A GHOSAL	GA, ASSAM

8	WP(C)/3216/2024 FIXED	ATABUR RAHMAN AND 9 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, RAILWAY SC, REVENUE
9	WP(C)/3275/2024	PRASANTA BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM SC, REVENUE
10	WP(C)/3276/2024	SANGITA TERONPI Versus THE STATE OF ASSAM AND 3 ORS	MR H TALUKDAR MR. K D SARMA	GA, ASSAM SC, REVENUE
11	WP(C)/3277/2024	MRINAL HAZARIKA Versus THE UNION OF INDIA AND ANR	MR. S Ali MD S HUSSAIN	DY.S.G.I.
12	WP(C)/3279/2024	TRIDIV CHOWDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. SAILENDRA DEKA MR T CHAKRABORTY MR J DAS MS. P GARGO MR. R K SARMA	GA, ASSAM SC, REVENUE
13	WP(C)/3280/2024	ALL ASSAM I.M.F.L. RETAILERS ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, FINANCE AND TAXATION SC, EXCISE DEPTT.
14	WP(C)/3283/2024	RINKUMONI BORDOLOI Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
15	WP(C)/3285/2024	SAURAV JYOTI BARUAH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
16	WP(C)/3286/2024	MS B M PHARMA (INST) Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, STATE TAX SC, FINANCE AND TAXATION DY.S.G.I.
17	WP(C)/3287/2024	M/S JYOTIRMOYEE DRUGS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
18	WP(C)/3289/2024	Prashant Borah Versus THE UNION OF INDIA	MR. A K GUPTA MR K J SAIKIA	SC, GST DY.S.G.I.
19	WP(C)/3290/2024	M/S PRAGATI STEEL FABRICATION AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, CGST SC, FINANCE AND TAXATION DY.S.G.I.
20	WP(C)/3291/2024	MS CHAMPA DRUGS AND SURGICALS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST
21	WP(C)/3292/2024	FABTECH PROJECTS AND ENGINEERS LTD Versus STATE OF ASSAM AND THREE ORS	MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
22	WP(C)/3293/2024	ANUWAR HUSSAIN Versus THE UNION OF INDIA AND 9 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
23	WP(C)/3296/2024	JESMINA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. S ROY MS F N ZAMAN	GA, ASSAM SC, REVENUE
24	WP(C)/3305/2024	M/S NATURAL PANEL INDUSTRIES PRIVATE LIMITED Versus THE UNION OF INDIA AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	DY.S.G.I. SC, INCOME TAX

25	WP(C)/3308/2024	AMIT KUMAR BORAH Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS MR J LOTH	GA, ASSAM SC, REVENUE
26	WP(C)/3309/2024	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M ALI MR J. ISLAM	GA, ASSAM
27	WP(C)/3317/2024	M/S GILLANDERS ARBUTHNOT AND CO LTD AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA N CHAUDHURY MR A DEKA	GA, ASSAM SC, REVENUE SC, P W D
- FOR ORDERS -				
28	WP(C)/2517/2024 FIXED	JYOTI KALITA AND 60 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MS. B CHOWDHURY IMSENKALA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
29	WP(C)/2747/2024 FIXED	MOUCHUMI DAS Versus THE STATE BANK OF INDIA AND 3 ORS	MR S DUTTA MR U.SARMAH	MR. N BARUA(R-3)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
30	Arb.P./9/2024 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
WITH				
31	Arb.P./8/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
32	Arb.P./11/2024 FIXED	M/S G.D. ENGINEERING CONSTRUCTION Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	DY.S.G.I.
33	Arb.P./20/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
34	WP(C)/2755/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
WITH				
	I.A.(Civil)/1769/2024 in WP(C)/2755/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
35	WP(C)/2782/2024 FIXED	PARBIN SULTANA Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA	GA, ASSAM SC, PCB
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
36	WP(C)/5578/2023 PART-HEARD, FIXED	PINUEL BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE
37	WP(C)/7989/2022 FIXED	KARTIK BASAK AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	GA, ASSAM MR. K BHATTACHARJEE (r-5) MR. S DAS (r-5) MS B TALUKDAR (r-5) SC, GMC
38	WP(C)/634/2023 FIXED	PRADIP MAZUMDAR AND 2 ORS Versus THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MS S DAS (R-1,2)
39	WP(C)/1718/2024 FIXED	SUNDURI BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC ASSAM STATE LEGAL SERVICE AUTHORITY

HEARING

40	WP(C)/2833/2017 FIXED	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	MR.B CHOUDHURY SC, TAXES
WITH				
41	WP(C)/1430/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE and TAXATION
WITH				
42	WP(C)/1435/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
WITH				
43	WP(C)/2844/2017	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	MS.B CHOUDHURY SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
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7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Pet./977/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	MD.IMTIYAZ ALI Versus THE STATE OF ASSAM AND ANR	MR. A K DAS MR. M J GOGOI	MR F U BARBHUIYA (R-2) MR. R A CHOUDHURY (R-2) MS S DAS (R-2) PP, ASSAM
	WITH I.A.(Crl.)/27/2023 in Crl.Pet./977/2022	MD.IMTIYAZ ALI Versus THE STATE OF ASSAM AND ANR	MR. A K DAS	MR F U BARBHUIYA PP, ASSAM
2	I.A.(Crl.)/573/2024 in Crl.Rev.P./269/2023	SUBHADARSHI KAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	PP, ASSAM
	WITH Crl.Rev.P./269/2023	SUBHADARSHI KAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	PP, ASSAM
	WITH I.A.(Crl.)/943/2023 in Crl.Rev.P./269/2023	SMTI. SAMIPARNA KAR Versus SUBHADARSHI KAR AND 2 ORS.	MR. A K SAHEWALLA MR. W SHARMA	MR B D DAS MR H K SARMA PP, ASSAM
ADMISSION				
3	Crl.Pet./599/2018 FIXED	PHARMACIST FORUM OF ASSAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY MR S SARMA	PP, ASSAM
4	Crl.Rev.P./285/2022 WITH LCR 1 FILE, FIXED	MD. KUTUB UDDIN BARBHUIYA Versus MUSST RAJNA BEGUM BARBHUIYA AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S D PURKAYASTHA (R-1) MR. K MIRA (R-1) MR. R D GUPTA (R-1) MS. S PHUKAN (R-1) PP, ASSAM
5	Crl.Pet./872/2023 FIXED	RAJIV PRASAD AND 5 ORS Versus RANI KUMARI	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	MR. S P ROY JYOTISH DAS MS P DEY

	WITH I.A.(CrI.)/50/2024 in CrI.Pet./872/2023	RANI KUMARI, Versus RAJIV PRASAD AND 5 ORS	MR. S P ROY JYOTISH DAS	MR G N SAHEWALLA
6	RFA/45/2024 B/O	NANDITA ACHARJEE Versus M/S JAIN AND ASSOCIATES AND ORS	MR. A K PURKAYASTHA MR. R C PAUL MR. A R DAS	
7	CrI.A./199/2024	BISWANATH BISWAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR S K CHHETRY	PP, ASSAM
	WITH I.A.(CrI.)/599/2024 in CrI.A./199/2024	BISWANATH BISWAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR S K CHHETRY	PP, ASSAM
8	CrI.Pet./486/2024 FIXED	AYAZUL HOQUE BORBHUIYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	MR. S ROY(R-2) MR. M H LASKAR(R-2) M. HOSSAIN(R-2) PP, ASSAM
ORDERS				
9	CrI.Pet./403/2019 FIXED	MANSUR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR F K R AHMED MR J UDDIN MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM
10	I.A.(CrI.)/562/2022 <u>2 Y 0 M 3 D</u> :WITH LCR 4 FILES, FIXED in CrI.A./235/2022	DIGANTA SAIKIA Versus THE STATE OF ASSAM AN ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
	WITH CrI.A./235/2022	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
11	MACApp./585/2022 WITH LCR, B/O	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BHANUMOTI BARMAN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS J ROY	MR R ISLAM MR. M KHAN MR A K DAS (R-1) MS J AKTAR (r-1)
	WITH I.A.(Civil)/2593/2022 in MACApp./585/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BHANUMOTI BARMAN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS J ROY	MR. R ISLAM
12	I.A.(CrI.)/655/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./129/2021	RAUSAN ALI MANDAL @ RAUSON ALI MANDAL Versus THE STATE OF ASSAM AND ANR.		MS P DAS(AMICUS CURIAE FOR R-2) PP, ASSAM
	WITH CrI.A./129/2021	RAUSAN ALI MANDAL @ RAUSON ALI MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN S I AKAND MR S K CHHETRY MR. M A MONDAL	MS P DAS(AMICUS CURIAE FOR R-2) PP, ASSAM
13	Review.Pet./102/2024 IN CRP(I/O) 163/2024(D/O)	SURESH KUMAR JALAN Versus SANTI DEVI JALAN @ AGARWAL AND 3 ORS	MR G RAHUL MR. D M NATH	
14	CrI.Pet./220/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	PRADIP SARMA AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	PP, ASSAM
15	CrI.Pet./251/2024 B/O	DEEPANKAR BORO AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S HAZARIKA MR. H BURAGOHAIN	PP, ASSAM

16	Crl.Pet./424/2024 B/O	M/S GOELS COIR FOAM (INDIA) PVT LTD AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S HAZARIKA MR. H BURAGOHAINE	PP, ASSAM
17	Crl.Pet./497/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	RAJIV RAI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR M RAHMAN S AHMED	PP, ASSAM
18	Crl.Pet./550/2024 FIXED	KAMESWAR PANGING Versus THE STATE OF ASSAM AND 2 ORS	MR R SENSUA A M AHMED R A LAHKAR	PP, ASSAM
19	Crl.Pet./615/2024 FIXED	JAYANTA KALITA Versus THE STATE OF ASSAM AND ANR	MR T KALITA J DASGUPTA	PP, ASSAM
20	Crl.Pet./630/2024 WITH LCR 5 FILES(SCANNED COPY), FIXED	MOTIBUR RAHMAN @ MOTI ALI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR N AHMED MS. S DEVI MS. K L R YANTHAN	PP, ASSAM
21	Crl.Pet./682/2024 FIXED	RAHUL TANTI Versus HABIL TIGGA AND ANR	MS M DAS	PP, ASSAM
22	I.A.(Civil)/750/2024 in MACApp./2643/2024	MONOWAR HUSSAIN Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD AND 2 ORS	MR. T R SARMA MR. H S BORAH MR. A K ROY MR M KASHYAP	MR. K K BHATTA (r-1) MS JONA TALUKDAR (r-1)
	WITH MACApp./2643/2024 (Filing Number)	MONOWAR HUSSAIN Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD AND 2 ORS H	MR. T R SARMA	
23	I.A.(Civil)/1616/2024 in RFA/5870/2024	THE STATE OF ASSAM AND 5 ORS. Versus M/S SURAJ CONSTRUCTION	MR. A BISWAS MS M DAS MR. P SAIKIA	
	WITH RFA/5870/2024 (Filing Number)	The State Of Assam And Ors Versus M/s Suraj Construction		
HEARING				
24	Crl.A./123/2008 WITH LCR(KEPT IN SECTION), P.B.-2 VOL., FIXED	ANITA NAG Versus C B I	MR.B M CHOUDHURY MR.D TALUKDAR MR. K SAIKIA	SC, CBI
25	Crl.A./125/2008	KABIR NAG Versus C B I	K SAIKIA B M CHOUDHURY D TALUKDAR	SC, CBI
	WITH Crl.A./137/2008	GOUR KANTI DAS Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.D K BAGCHI	MR.A BURAGOHAINE SC, CBI
27	Crl.A./98/2011 WITH LCR 11 FILES, FIXED	MD. NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	PP, ASSAM
	WITH Crl.A./103/2011	MD. NOOR ISLAM ALI and 2 ORS, Versus THE STATE OF ASSAM,	MS P BARUAH (P1, P2, P3, P4) MR. D C C PHUKAN (P1, P2, P3, P4) MR.K BHATTACHARJEE MR.J C BARMAN MS. J GOGOI (P1, P2, P4) MR. T P DAS (P1, P2, P3, P4)	MR. B .SARMA, ADDL PP,ASSAM
29	Crl.Pet./609/2016 FIXED	DR DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MR.C S RAY(R- 1&2) MS.P BARUAH(R- 1&2) MR. D KAKOTI(R-1) PP, ASSAM MSS SENGUPTAR- 1and2 MS.P BORGHOHAINE(R- 1&2)

30	WITH Crl.Pet./188/2015	DR. DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS	MR.M K CHOUDHURY DR.G LAL MRU SARMA MR.A N I HUSSAIN MRP BHARDWAJ MS.R BEGUM	MR.A GOYAL(R-1&2) MR.C S RAYR-1and2 MR.A CHOUDHURY(R-1&2) MR. D KAKOTI(R-1) PP, ASSAM MR.S SENGUPTA(R-1&2)
31	WITH Crl.Pet./608/2016	DR DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS.	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MR.C S RAY(R-1&2) MS.P BARUAH(R- 1&2) MR. D KAKOTI(R-1) PP, ASSAM MS.P BORGHAINR- 1and2 MSS SENGUPTA(R- 1&2)
32	MACApp./37/2017 WITH LCR, FIXED	SRI HARIDHAR TALUKDAR Versus SRI BHUPEN HAZARIKA	MS.N MODI MR.M DAS MR.S DUTTA MR.C SHARMA MR. SIDHANT DUTTA	MR. A TALUKDAR MR. S K TALUKDAR (R-1) MRS. R DEVI MR J JOHN MS. S T BOKTH (R-1) MS. J TALUKDAR
33	MACApp./54/2017 WITH LCR, FIXED	UNION OF INDIA Versus THE UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.S C KEYAL MR. S K MEDHI ASSTT.S.G.I.	MD.M H CHOUDHURY(R-2) MR.R GOSWAMI(R-1) MS.M DEORI(R-2) MS.M SAIKIA(R-1) MR.J A CHOUDHURYR-2 MS.P BORTHAKUR(R-1)
34	Crl.Pet./1043/2017 WITH LCR 2 FILES, FIXED	D. SHIVASANKARAN Versus PADMAVATI AUTOMOBILES and ANR.	MR.A K PURKAYASTHA MR.V K CHOPRA MR.S K SINGH MR.J CHOPRA	MR R K MOUR MR. D MAZUMDAR MR. P DAS MS. J BHATTACHARJEE
35	MACApp./28/2019 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BHANITA MALI AND 3 ORS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. N BORUAH MR. P DUTTA FOR CAVEATOR
36	CRL.A(J)/97/2019 5 Y 1 M 13 D.:WITH LCR 5 FILES, FIXED	JOYDEB DOLEY Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR B TAID MS. B SARMA, AMICUS CURIAE	MR SARFRAZ NAWAZ(R-2) PP, ASSAM
	WITH I.A.(Crl.)/222/2021 in CRL.A(J)/97/2019	JOYDEB DOLEY Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR B TAID	MR SARFRAZ NAWAZ(R-2) PP, ASSAM
37	MACApp./412/2019 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD., Versus SALAMUDDIN @ ABDUL SALAM ALI AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A BHATTACHARYYA MR. S SINGH
38	Crl.A./185/2020 3 Y 12 M 2 D.:WITH LCR 4 FILES, B/O	BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA	PP, ASSAM
39	MACApp./210/2020 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus MUSSTT. MAHMUDA KHATUN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S K SINGH MR. V K CHOPRA MR. M I HUSSAIN MR. M I HUSSAIN MR. S M RAHMAN MR. S M RAHMAN MR J CHOPRA MS S PATOWARY
	WITH I.A.(Civil)/1442/2020 in MACApp./210/2020	ORIENTAL INSURANCE COMPANY LIMITED Versus MUSSTT. MAHMUDA KHATUN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
40	MACApp./283/2020 WITH LCR, FIXED	SUKANTA MAZUMDER Versus THE NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR SISHIR DUTTA(R-1) MR. A DUTTA (R-1) MS S MOCHAHARI(R-1) MR. S DUTTA (R-1) MRS. P M DUTTA (R-1)

41	RFA/27/2022 CAVT. NO.06442/022, WITH LCR, FIXED	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	MR. B D GOSWAMI MR. J C GOGOI K U AHMED MR. L GOGOI MR B ISLAM	MR. D K KOTHARI MR. R K BHUYAN MR R K MOUR FOR CAVEATOR
42	Crl.Rev.P./239/2022 WITH LCR 1 FILE, B/O	NIRMAL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. M KALITA MR N J DAS MR. H GOSWAMI	MS. D GHOSH(R-2) MS N DEKA(R-2) MR G K DEKA (R2) MR C GOGOI (R2) MS H BETALA(R-2) MS A HUSSAIN(R-2) MR I CHAKMA (R-2) MR. A M BARUAH (R2) MR. S. K. CHAKMA(R-2) PP, ASSAM
43	I.A.(Crl.)/440/2022 WITH LCR 3 FILES, P.B.-2, FIXED in Crl.A./186/2022	PINKU KALITA Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MS. M BARMAN PP, ASSAM
	WITH Crl.A./186/2022	PINKU KALITA Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MS. M BARMAN PP, ASSAM
44	MACApp./641/2022 WITH LCR, FIXED	KUMARI @ KUMARY DOLEY Versus MANAGER DOLEY AND ANR.	MR D MONDAL	MRS. S ROY (r-2) MR. U K DUTTA MR. U K DUTTA
45	RFA/50/2023 CAVT. NO.10762/023, WITH LCR, FIXED	JOY CHANDRA BHUYAN Versus ON THD DEATH OF KUMUD RANJAN MEDHI HIS LEGAL HEIR DIPTI MEDHI	MR P K KALITA MS N DUTTA MR M KALITA	MR. A BISWAS MR. N SARKAR MR P K BASU MR A BANERJEE FOR CAVEATOR
46	Crl.A./27/2024 WITH LCR 3 FILES, FIXED	NILADHAR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. K K BHUYAN MR. B DEKA MS P BARUAH S AZIZ MR P PRAWAR MR Y KOTHARI MS N T MANPOONG MR. N KOTHARI	MR. D K DAS (r-2) PP, ASSAM
	WITH I.A.(Crl.)/91/2024 in Crl.A./27/2024	NILADHAR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. K K BHUYAN MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1659/2024	UMESH BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
2	AB/1672/2024	SATENDRA NATH ROY Versus THE STATE OF ASSAM	MR. R SARMA MS. S. BISWAS	PP, ASSAM
ADMISSION				
3	Crl.Pet./1228/2019 PART-HEARD, FIXED	MUSTT. SHAHNAZ RASUL @ MANSOOR Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MD. A J ATIA G UDDIN (R2) MS J MARIYAM MS A H ATIA PP, ASSAM
BAIL HEARING				
4	AB/570/2024	AMARJYOTI DEKA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
5	AB/1572/2024 FIXED	SANDIPAN CHOUDHURY @ SUNNY AND ANR. Versus THE STATE OF ASSAM	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
HEARING				
6	Crl.A./393/2023 O Y 9 M 0 D :PART-HEARD, LCR 6 FILES, FIXED	MD. SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM
	WITH I.A.(Crl.)/1026/2023 in Crl.A./393/2023	SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	PP, ASSAM
7	CRL.A(J)/22/2020 5 Y 0 M 2 D :WITH LCR 3 FILES. 1PART HEARD	MONIRAM CHANGMAI Versus THE STATE OF ASSAM AND ANR.	MR. P MAHANTA, AMICUS CURIAE	MR. B BARUAH (R-2) MR. B BARUAH (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	Test.Cas./2/2007 WITH LCR, FIXED	DIPTY BORTHAKUR Versus ARUNA CHAKRABORTY and ORS	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARJEE	MRS.B ACHARYA MS.S SARMA- 1and2 MS.N M DEKA(R- 1&2)
	WITH CO/1/2012 in Test.Cas./2/2007	ARUNA CHAKRABORTY AND ANR. Versus DIPTY BARTHAKUR AND ANR.	MR.S K GOSWAMI MSB ACHARYA	MR.T J MAHANTA MS.P BHATTACHARJEE
	WITH MC/1782/2012 in Test.Cas./2/2007	ARUNA CHAKRABORTY AND ANR. Versus DIPTY BARTHAKUR AND ANR.	MR.S K GOSWAMI MSB ACHARYA	MR.T J MAHANTA MS.P BHATTACHARJEE
2	WITH Test.App./4/2011	SMT. ADITY SARMA, Versus SMT. ARUNA CHAKRAVARTY and 2 ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA	MR.P BORA MS.S SARMA(R-1) MS.N M DEKA(R-1) MS.P MAZUMDAR(R-1) MR.J KOTOKY
3	SAO/4/2009 (HEARING), WITH LCR, FIXED	UMARUDDIN AHMED and ORS Versus ON THE DEATH OF KAMARUDDIN AHMED, HIS LEGAL HEIRS, SEHNAJ BEGUM AND ORS.	MR. S C KEYAL MS.M CHOUDHURY MR.S K GHOSH MR.M CHOUDHURY MR.S DUTTA MR.S PAL	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA
	WITH MC/422/2009 in SAO/4/2009	UMARUDDIN AHMED and ORS Versus KAMARUDDIN AHMED	MR.S K GHOSH MRS KEYAL MR.S PAL	
4	Cont.Cas(C)/250/2024 (PERSONAL APPEARANCE AT 10:30 AM), FIXED	DWIJEN MOHAN DEKA Versus RANJIT BARMAN AND ANR	MR. S R GOGOI MS B DUTTA MR. C SARMAH J SAIKIA	JYOTISH DAS(R-1,2) MS. V RAI(R-1,2)
MOTION				
5	CRP/196/2023	KANAN BALA PAUL Versus ANJAN KUMAR PAUL HIS LEGAL HEIRS ANJANA PAUL AND 2 ORS	MR. R P SARMAH MR. D DOLEY	

6	CRP(IO)/255/2023 CAVT. NO.06742/023,	M/S MARBLE CENTER AND ANR Versus M/S SHREENIWAS BASUDEO AND 2 ORS	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. B BORO	MR. N ALAM MR K JAIN FOR CAVEATOR
7	CRP(IO)/363/2023	THE ASSAM STATE TRANSPORT CORPORATION (ASTC) AND 2 ORS Versus GHOSH BROTHERS MOTORS PRIVATE LIMITED	MR. D SAIKIA MR. R BORPUJARI	
8	CRP(IO)/120/2024	HOTEL CHHUNGTE INTERNATIONAL AND ANR Versus STATE BANK OF INDIA AND 3 ORS	MR S BORTHAKUR MR. V RAJKHOWA MR S DAS MR A.J.SARMA	
9	CRP(IO)/208/2024	OM PRAKASH SAHU Versus SMTI. INDU SAHU	L K BORAH MR. B.J. BRAHMA	
	WITH I.A.(Civil)/1934/2024 in CRP(IO)/208/2024	OM PRAKASH SAHU Versus SMTI. INDU SAHU	L K BORAH MR. B.J. BRAHMA	
10	CRP(IO)/212/2024	SHREE PRAKASH SINGH Versus TRISHIT DHAR	MR. S D PURKAYASTHA MS S.S.BORA	
<u>ADMISSION</u>				
11	FAO/36/2024 CAVT. NO.02432/024,	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI FOR CAVEATOR
	WITH I.A.(Civil)/1530/2024 in FAO/36/2024	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI FOR CAVEATOR
	WITH I.A.(Civil)/1759/2024 in FAO/36/2024	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED,	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
12	RSA/185/2022	MD. ABU TAHER Versus ON THE DEATH OF UAZ UDDIN, REPRESENTED BY LEGAL HEIRS MD. HASAN ALI AND 21 ORS.	MR. B C CHOUDHURY MR. P K ROYCHOUDHURY MR. N G KUNDU	
13	RSA/15/2023	MD JAY NUDDIN SEIKH Versus ON THE DEATH OF LATE SURAT ZAMAL HIS LEGAL HEIRS AJIRAN BEWA AND 8 ORS	MR A D CHOUDHURY MR T CHAKRABORTY MR. D CHOUDHURY	
14	RSA/212/2023	M/S BARPETA AGRO INFRA Versus BULU KUMAR ROY AND ORS	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI MS. N TALUKDAR MR. A Z CHOUDHURY	
	WITH I.A.(Civil)/3549/2023 in RSA/212/2023	M/S BARPETA AGRO INFRA Versus BULU KUMAR ROY AND ANR.	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI MR. A Z CHOUDHURY MS. N TALUKDAR	

15	RSA/86/2024	SAFIQUR RAHMAN MAZARBHUIYA Versus FARAS UDDIN AND 10 ORS	MR. N DHAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM MR. C K S BARUAH(CGC) DY.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/1610/2024 in RSA/86/2024	SAFIQUR RAHMAN MAZARBHUIYA Versus FARAS UDDIN AND 10 ORS	MR. N DHAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM MR. C K S BARUAH (UNION OF INDIA) DY.S.G.I. SC, REVENUE
16	RSA/95/2024	AYNAL HOQUE AND ANR Versus SHAJAHAN ALI AND ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	
ORDERS				
17	CRP(IO)/188/2023 PART-HEARD	THE UNITED INDIA INSURANCE CO LTD. Versus ARATI RABHA	MR. S SAHU MR A N DAS	
18	RSA/224/2012 WITH LCR	ON THE DEATH OF BIREDBRA CH GHOSH (APPELLANT NO. 1) HIS LEGAL HEIRS and ORS Versus KASHIRAM AGARWALA and 3 ORS	MR.A T SARKAR MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY	MR G N SAHEWALLA MR.R DAS MD ASLAM MS. S. TODI MS T J SAHEWALLA MS K BHATTACHARYYA
19	MC/1754/2013 in RSA/29/2012	MUSADDIQR RAHMAN LASKAR AND 4 ORS Versus SIRAJ UDDIN BARBHUIYA AND ORS	MR.S U MAZUMDAR MR.S U AHMED MR.A S UDDIN MS.P M BARUAH	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
	WITH RSA/29/2012	MUSADDIQR RAHMAN LASKAR AND 4 ORS Versus SIRAJ UDDIN BARBHUIYA AND ORS	MR.S U MAZUMDAR MR.S U AHMED MR.A S UDDIN MS.P M BARUAH	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
	WITH MC/524/2012 in RSA/29/2012	MUSADDIQR RAHMAN LASKAR AND 4 ORS Versus SIRAJ UDDIN BARBHUIYA AND ORS	MR.S U MAZUMDAR MR.S U AHMED MS.P M BARUAH MR.A S UDDIN	
	WITH MC/1755/2013 in RSA/29/2012	MUSADDIQR RAHMAN LASKAR AND 4 ORS Versus SIRAJ UDDIN BARBHUIYA AND ORS	MR.S U MAZUMDAR MR.S U AHMED MS.P M BARUAH MR.A S UDDIN	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
20	RSA/112/2019 WITH LCR	SRI RAJIB ALI Versus TARJEN ALI AND 2 ORS.	MR. A TALUKDAR MR. SHEELADITYA	MR. SURAJIT DAS(R-1 TO 3) A W AMAN(R-1 TO 3) MS SURAYA RAHMAN(R-1 TO 3) MR SARFRAZ NAWAZ (R-1 TO 3) MR S A BARBHUYAN(R-1 TO 3)
	WITH I.A.(Civil)/1910/2019 in RSA/112/2019	SRI RAJIB ALI Versus TARJEN ALI AND 2 ORS	MR. A TALUKDAR MR. SHEELADITYA	
21	I.A.(Civil)/2400/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA MR. N DHAR
	WITH CRP(IO)/111/2015	SAILESWAR SARMA and 7 ORS. Versus ON THE DEATH OF DHARMESWAR SARMA HIS LEGAL HEIRS and ORS.	MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA	MR.N DHAR MR.T ROY(R-1) MR.S K GHOSH(R-1) MD. R ALI MS.R DEKA(R- 2(b),2(c),2(d), 3 & 4) MR. A M KHAN MR.P K DEBROY(R-1)

	WITH I.A.(Civil)/2401/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MD. S ALOM	MR. S DASGUPTA
	WITH I.A.(Civil)/2402/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA
22	I.A.(Civil)/3156/2022 in CRP/10508/2022	RATANLAL AGARWALLA AND ANR. Versus SASHI DEVI JALAN	MR. S SHARMA MS G M THAKUR	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM M. BORUAH
	WITH CRP/10508/2022 (Filing Number)	RATANLAL AGARWALLA AND ANR. Versus SASHI DEVI JALAN B	MS G M THAKUR	
23	I.A.(Civil)/536/2023 in CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA	MR. A DHAR MD F FARIDI	MR. D SAIKIA (R-1) MR. B GOGOI (R-1) MR P NAYAK (R-1) MR A CHALIHA (R-1)
	WITH CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus SRI AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUAH	MR.S K JAIN MR. R K BORAH MR.D SARMA MR. A DHAR MD F FARIDI MR.T C KHETRI	MR.D SAIKIA MR.A DEKA
	WITH I.A.(Civil)/537/2023 in CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA	MR. A DHAR MD F FARIDI	
	WITH I.A.(Civil)/538/2023 in CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA	MR. A DHAR MD F FARIDI	
24	I.A.(Civil)/1071/2023 WITH LCR in RSA/76/2015	ON THE DEATH OF RAMDAYAL THAKUR HIS LEGAL HEIR BABAN THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR. A BHATTACHARJEE
	WITH RSA/76/2015	ON THE DEATH OF SOLE APPELLANT (SRI RAMDAYAL THAKUR) , HIS LEGAL HEIRS Versus SRI RAMESWAR THAKUR and 2 ORS	MR.G N SAHEWALLA MS.B SARMA MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.S S DEY(R-1 to 3) MR.M NATH(R-1 to 3) MR.A BHATTACHARJEE(R-1 to 3) MSN KALITA(R-1 to 3)
	WITH I.A./794/2015 in RSA/76/2015	SRI RAMDAYAL THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA MS.B SHARMA	MR.S S DEY MR.A BHATTACHARJEE
	WITH I.A.(Civil)/4314/2017 in RSA/76/2015	SRI RAMDAYAL THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR. S S DEY MR.M NATH MR.A BHATTACHARJEE MSN KALITA

	WITH I.A.(Civil)/1072/2023 in RSA/76/2015	ON THE DEATH OF RAMDAYAL THAKUR HIS LEGAL HEIRS BABAN THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR. A BHATTACHARJEE
25	I.A.(Civil)/2328/2023 in RSA/9283/2023	MD LIYAKAT ALI Versus MD. MARTUJA ALI	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN
	WITH RSA/9283/2023 (Filing Number)	LIYAKAT ALI Versus MARTUJA ALI B	MR. I CHOUDHURY	
26	I.A.(Civil)/2850/2023 in RSA/10474/2023	PRABHULAL SHARMA AND ORS. Versus ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS.	JYOTISH DAS MS P DEY MS. P AGARWALA	MRS M D CHOWDHURY (R- 1 to 3) MR N BARUAH (R- 1 to 3) MS. P JINDAL (r-5,6,7,8,9
	WITH RSA/10474/2023 (Filing Number)	PRABHULAL SHARMA AND ORS. Versus ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS. A	JYOTISH DAS	
27	I.A.(Civil)/3393/2023 WITH LCR in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		
	WITH RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus MONOWAR HUSSAIN	MS.R CHOUDHURY MS.P SARMAH MS.A BEGUM	MS. N RAI MR A K RAI MR. T R ROY
	WITH I.A.(Civil)/2023/2022 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.	MS F N ZAMAN	MR A K RAI
	WITH I.A.(Civil)/2024/2022 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MOMOWAR HUSSAON THE DEATH OF MOMOWAR HUSSAIN, HIS LEGAL HEIRS MAHNAJ MONOWAR AND AN	MS F N ZAMAN	
	WITH I.A.(Civil)/3388/2023 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		MR. A K RAY
	WITH I.A.(Civil)/3390/2023 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		MR. A K RAY
	WITH I.A.(Civil)/3392/2023 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		

28	I.A.(Civil)/3588/2023 in Mat.App./14573/2023	XXXXXXX Versus XXXXXXX	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS P GARGO	
	WITH Mat.App./14573/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. D CHOUDHURY	
29	I.A.(Civil)/3790/2023 in Mat.App./12658/2023	XXXXXXX Versus XXXXXXX	MR. M ALI MR J. ISLAM	
	WITH Mat.App./12658/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. M ALI	
30	Review.Pet./100/2024 in CRP/177/2023 (D/O)	PRAN GOPAL DAS AND ORS. Versus SHYAM SUNDAR DAS	MS F N ZAMAN MS. B. HAZARIKA MR. R. AHMED	
31	CRP(IO)/103/2024 WITH LCR	MD. MOTIUR RAHMAN Versus ON THE DEATH OF ALAL UDDIN, HIS LEGAL HEIRS SAJUDDIN AND 7 ORS.	MR. A K PURKAYASTHA MR. J AHMED MR. S SHARMA MS A HUSSAIN R BEGUM	MR. SURAJIT DAS MR. P P DAS
32	I.A.(Civil)/787/2024 in Mat.App./7603/2023	XXXXXXX Versus XXXXXXX	MS B DEVI MS. M BORA DR K PANDAV MR. S. J. SARKAR	
	WITH Mat.App./7603/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. S P CHOUDHURY	
33	I.A.(Civil)/969/2024 WITH LCR in RSA/6/2015	SRI OM PRAKASH KHOKOLIA and ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and ORS	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR. P GOHAIN
	WITH RSA/6/2015 CAVT. NO. 1021/2014	SRI OM PRAKASH KHOKOLIAand 2 ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS	MR D MAZUMDER (P-1,3) MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MR. B BARMAN (P-1,3) MRS.S S BAWARI MR.A CHETIA MR. S BISWAS MR B K BARMAN (P-1,3) MR.P K DUTTA MD.ASLAM	MS.D BORGOHAIN(R-2) MR.P GOHAIN(R-2) MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR MS.M BHUYAN(R-2)
	WITH MC/89/2015 in RSA/6/2015	SRI OM PRAKASH KHAKOLIAand 2 ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS	MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MRS.S S BAWARI MR.A CHETIA MD.ASLAM MR.P K DUTTA	MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR
	WITH I.A.(Civil)/971/2024 in RSA/6/2015	SRI OM PRAKASH KHOKOLIA and ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and ORS G	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR. P GOHAIN
	WITH I.A.(Civil)/972/2024 in RSA/6/2015	SRI OM PRAKASH KHOKOLIA and ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and ORS	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR. P GOHAIN

34	I.A.(Civil)/1485/2024 WITH LCR in RSA/115/2022 WITH RSA/115/2022	MOHAN BALA DEKA AND 5 ORS. Versus UDAY DEKA AND 8 ORS. UDAY DEKA AND 8 ORS. Versus MOHAN BALA DEKA AND 5 ORS.	MR A SHARMA MR. M K SARMA MS. S S SAIKIA	MR. M K SHARMA MR A SHARMA (r-1 to 6)
35	I.A.(Civil)/1641/2024 WITH LCR in RSA/161/2016 WITH RSA/161/2016	MD MUKIBAR RAHMAN Versus MD ABDUL MATIN and ORS MD MUKIBAR RAHMAN Versus MD ABDUL MATIN and 2 ORS	MS F BEGUM MR.J I BORBHUIYA MR.L MOHAN MR.S ROY MS.F BEGUM	MR B SARMA MR G N SAHEWALLA (R1) MR.MD ASLAM(R-1) MS.B SARMAR-1 MR.P DEKA(R-2-3) MS.D SWAMI(R-2-3) MS. S. TODI (R1) MR.R JAIN(R-1)
36	I.A.(Civil)/1908/2024 FIXED in MFA/10838/2023 WITH MFA/10838/2023 (Filing Number)	THE UNION OF INDIA AND ANR. Versus M/S MAITHAN ALLOYS LTD. UNION OF INDIA REPRESENTED BY GENERAL MANAGER NF RAILWAY CLAIMS Versus MS MAITHAN ALLOYS LTD E	MR. K GOGOI MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI
<u>STAY MATTERS</u>				
37	Tr.P.(C)./75/2023 FIXED	CHAYAIIKA DAS Versus GAUTAM DAS	MR. S SAHU	
38	CRP(IO)/342/2023	SURESH KUMAR SHARMA Versus JOGINDER SINGH AND ANR	MR. D MOZUMDER MR. P BORAH MS D DEVI	MR. D NANDI (R-1 AND 2) MS P SARMAH (R-1 AND 2)
39	WITH CRP(IO)/102/2023	SURESH KUMAR SHARMA Versus JOGINDER SINGH AND ANR.	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS D DEVI	MR. D NANDI (R-1 AND 2) MS P SARMAH(R-1 AND 2)
40	Tr.P.(C)./20/2024 FIXED	RAMISA BEGUM @ ROMISA BEGUM AND ANR. Versus ANJUMA BEGUM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
41	CRP(IO)/32/2024	ANARA KHATUN AND 4 ORS Versus BAJLUR RAHMAN AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN
42	CRP(IO)/98/2024	JIAD ALI @ JIYAD ALI RAHMAN Versus ABDUL HAMID SK	MD. I HUSSAIN H M S ELAHI	MR P K DAS (R-1) MR. M BARUAH (R-1)

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

**[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 16(FIRST FLOOR)]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1750/2024 B/O	MAYNAL HOQUE @ MOYNAL HOQUE Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MR S RAHMAN	PP, ASSAM
2	Bail Appln./1784/2024 B/O	NIPU NATH Versus THE STATE OF ASSAM	MS A HUSSAIN MR M RAHMAN S AHMED	
3	Bail Appln./1823/2024 B/O	NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
BAIL HEARING (BA)				
4	Bail Appln./1612/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GUNARAM DAIMARI @ GUNA DAIMARI @ GUNARAM DAIMARY Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
BAIL HEARING				
5	AB/1542/2024 FIXED	ASINUR ISLAM @ ASHINUR ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB S A KHAN MR S RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1853/2024	AZADUL ISLAM @ AZAD ALI Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1851/2024	JIYARUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
2	Bail Appln./1855/2024	DIGANTA MUDOI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
3	Bail Appln./1856/2024	ABDUL RAHIM @ ABDUL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
4	Bail Appln./1862/2024	BIBHUTI KALITA Versus THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	PP, ASSAM
5	Bail Appln./1865/2024	MD. ANUWAR HUSSAIN Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
6	Bail Appln./1872/2024	BIRAJ KUMAR DAS Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	PP, ASSAM
7	Bail Appln./1873/2024	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
MOTION				
8	Crl.Rev.P./244/2024	DIGANTA BORDOLOI Versus THE STATE OF ASSAM	MR. U SAIKIA MR. S D ROY MS K DEKA	PP, ASSAM
9	Crl.Pet./660/2024	HEMANTA KR DUTTA Versus UTTAM AGARWAL	MR. P DUTTA MS. M DUTTA H SAHARIA	
10	Crl.Pet./748/2024	FARIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
11	Crl.Pet./749/2024	SIPRA DEB AND 5 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. S MUNIR MR K HUSSAIN	PP, ASSAM

12	Crl.Pet./751/2024	DIPAK ACHARJEE AND 2 ORS Versus THE STATE OF ASSAM AND ANR	C S SARKAR MR M K ROY	PP, ASSAM
13	Crl.Pet./752/2024	PRADIP PATANGIA AND ANR Versus THE STATE OF ASSAM AND ANR	MR D C K HAZARIKA MS J KALITA J BEZBARUAH N C K HAZARIKA	PP, ASSAM
14	AB/1651/2024	SONUDDIN SK Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
15	AB/1655/2024	JAHIR UDDIN AND 7 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M. HOSSAIN MD M ISLAM	PP, ASSAM
16	AB/1656/2024	JALAL UDDIN @ JALAL UDDIN CHOUDHURY AND 8 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR	PP, ASSAM
17	AB/1662/2024	JITU RANJAN DANGARIYA Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI MR S GOGOI A R MONDAL	PP, ASSAM
18	AB/1665/2024	KANAK DAS Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
19	AB/1666/2024	AKHIRUL ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
20	AB/1670/2024	AROS UDDIN SHEIKH @ ARIF AND 6 ORS Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
21	AB/1671/2024	EUNUS ALI AND 7 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MD A ISLAM MR S K CHHETRY	PP, ASSAM
22	AB/1675/2024	DILIP TANTI Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
ADMISSION				
23	Crl.Pet./552/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	MOYUN UDDIN LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
24	Crl.Pet./456/2024 FIXED	MONISH CHHABRA Versus THE STATE OF ASSAM AND ANR.	MRS J BEGUM MS. K MALAKAR MS B BORO	MS. S BHUYAN (R-2) MR. B D KONWAR SR. ADV.(R-2) MS. C SHARMA (R-2) MR. H AGARWAL (R-2) MR. J SINGH (R-2) PP, ASSAM
BAIL HEARING (BA)				
25	Bail Appln./1188/2024 FIXED	BABUL DOLEY AND ANR. Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
26	Bail Appln./1193/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAMBHU NANDI Versus THE UNION OF INDIA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	SC, DRI SC, NCB
27	Bail Appln./1424/2024 FIXED	SHAHJAHAN ALI MANDAL @ SHAJAHAN MONDAL AND 2 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH	PP, ASSAM

28	Bail Appln./1479/2024 FIXED	NUR ISLAM @ MD. NUR ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI	PP, ASSAM
29	Bail Appln./1549/2024 FIXED	SAPINA KHATUN @ SAFINA KHATUN Versus STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
30	WITH AB/1138/2024	SAHIDA KHATUN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
31	Bail Appln./1731/2024 FIXED	NURUL HASSAN Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	MR. BISWAJIT TALUKDAR(INFORMANT) PP, ASSAM
32	Bail Appln./1748/2024 FIXED	FORIZ UDDIN @ FORIJ AHMED AND ANR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
33	Bail Appln./1763/2024 FIXED	AMIT BHOWMIK Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
34	Bail Appln./1778/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JITENDRA NATH Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	PP, ASSAM

BAIL HEARING

35	AB/2257/2023 FIXED	SANJAY DOLEY Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
36	AB/4098/2023 FIXED	RAJARSHI TARAT Versus THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL MR A.THAKURIA	PP, ASSAM
37	AB/4240/2023 FIXED	MUSTAFA AHMED Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
38	AB/25/2024 FIXED	UTTAM CHANDRA DAS Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
39	AB/223/2024 FIXED	AKRI ZAMAL SHEIKH Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
40	AB/827/2024 FIXED	SADANANDA DAS Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MR BHARGAV DAS	MR. N ANAND (INFORMANT/VICTIM) MR. A K SINGH (INFORMANT/ VICTIM) PP, ASSAM
41	WITH AB/961/2024	SANJIB DAS AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	MR. N ANAND(INFORMANT/ VICTIM) MR. A K SINGH (INFORMANT/ VICTIM) PP, ASSAM
42	AB/846/2024 FIXED	JAYANTA DAS Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM	MR. N ANAND (INFORMANT/ VICTIM) MR. A K SINGH(INFORMANT/ VICTIM) PP, ASSAM
43	AB/1186/2024 FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM

44	AB/1225/2024 FIXED	MANOWAR HUSSAIN @ MANOWAR TALUKDAR Versus THE STATE OF ASSAM	MR. M BISWAS MR. H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
45	AB/1247/2024 FIXED	RABINATH SINHA @ RABI SINHA AND ANR. Versus THE STATE OF ASSAM	MR. B P SINHA MS B.SINHA	PP, ASSAM
46	AB/1301/2024 FIXED	PURNIMA KHATUN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH	PP, ASSAM
47	AB/1398/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAHAJAHAN MAZUMDER Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
48	AB/1405/2024 FIXED	HIRANYA PATHAK Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	PP, ASSAM
49	AB/1451/2024 FIXED	RAFIQUL ISLAM KHAN @ RAFIKUL ISLAM KHAN AND 3 ORS. Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
50	AB/1483/2024 FIXED	SAYED RAJUL ALI @ RAJUL ALI @ RAJU AND 3 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
51	AB/1528/2024 FIXED	MD. MOSAMADDIN ALI @ MD. MUSAMUDDIN Versus THE STATE OF ASSAM	MR A CHOUDHURY MR. D DEKA MR. R Deka S I AKAND	PP, ASSAM
52	AB/1549/2024 FIXED	ABDUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
53	AB/1556/2024 FIXED	NUR MAHAMMAD ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS F N ZAMAN MS S S ZIA	PP, ASSAM
54	AB/1565/2024 FIXED	FORIZ UDDIN LASKAR Versus THE STATE OF ASSAM	MR M J QUADIR MS S AHMED MR. A K HANNAN	PP, ASSAM
55	AB/1573/2024 FIXED	FARID AHMED Versus STATE OF ASSAM	MR. P K DAS	PP, ASSAM
56	AB/1595/2024 FIXED	ALI HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
57	AB/1614/2024 BA 1573/2024(D/O), FIXED	MRS. MAMANI PATHAK Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
ORDERS				
58	Tr.P.(CrI.)/12/2024 FIXED	ADHIKARY ENTERPRISES Versus SHREEM CARE PRODUCTS	MR. S AHMED MS. M. KHATUN	
59	I.A.(CrI.)/333/2024 WITH LCR 5 FILES, FIXED in CrI.Rev.P./165/2022 WITH CrI.Rev.P./165/2022	MUSTT. MABIYA KHATOON Versus MD. JIKIBUR RAHMAN MD. JIKIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. B K SEN MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	MR. SK S N MOHAMMAD MR. B K SEN MR F HAQUE MR A HUSSAIN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1854/2024	MD. SIRAJ ALI AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
2	Bail Appln./1858/2024 B/O	KURPAN ALI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
3	Bail Appln./1859/2024 B/O	KAIFUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR UNUSH KHAN MR S DAS	PP, ASSAM
4	Bail Appln./1860/2024	ATOWAR RAHMAN Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
5	Bail Appln./1861/2024	MALA SINGHA Versus UNION OF INDIA	MR A CHOUDHURY MR R DAS	SC, DRI
6	Bail Appln./1867/2024	SAYED KHAIRUL ISLAM Versus THE STATE OF ASSAM	MS F BEGUM MR S PAUL	PP, ASSAM
7	Bail Appln./1869/2024	HARSING TERANG Versus THE STATE OF ASSAM	MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
8	Bail Appln./1875/2024	AMARENDRA KUMAR Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA	PP, ASSAM
MOTION				
9	Crl.Pet./716/2024 FIXED	RAJ KUMAR KEJRIWAL @ RAJU Versus THE STATE OF ASSAM	MR. P BORA MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	PP, ASSAM
10	Crl.Pet./733/2024	SANTOSH KUMAR CHOUDHARY Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
11	Crl.Pet./741/2024	SONAULLAH MONDAL Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM

12	Crl.Pet./743/2024	JEREMIAH BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. A NARZARI	PP, ASSAM
13	Crl.Pet./744/2024	MD. IMRAN HUSSAIN @ MAINU Versus THE STATE OF ASSAM	MR. R B SAH MR G KAKOTI	PP, ASSAM
14	Crl.Pet./745/2024	MILAN BURAGOHAİN Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	PP, ASSAM
15	Crl.Pet./746/2024	JINTU DAS @ SRI JINTU DAS Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHOAIN MR B SAIKIA	PP, ASSAM
16	Crl.Pet./753/2024	PAPPU RAY Versus THE STATE OF ASSAM	MR. A M KHAN MR. R THADANI MR. A HUSSAIN	PP, ASSAM
17	Crl.Pet./754/2024	BINOD KUMAR PAYENG Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
18	Crl.Pet./756/2024	BHAGABAN TALUKDAR AND ANR Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM
19	AB/1654/2024	ATOWAR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
20	AB/1657/2024	BIJOY KUMAR GOGOI Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
21	AB/1660/2024	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD A ALI	PP, ASSAM
22	AB/1668/2024	DURLAV KONWAR Versus THE STATE OF ASSAM	MR. A R SHOME M. BORUAH	PP, ASSAM
23	AB/1669/2024	MOIZUL HOQUE Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM
BAIL HEARING (BA)				
24	Bail Appln./728/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BOLURAM BORAH @ BOLURAM BORA Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J M GOGOI	MR. M KALITA (R-2) PP, ASSAM
25	Bail Appln./731/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BOLURAM BORAH @ BOLURAM BORA Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J M GOGOI	MR. M KALITA (R-2) PP, ASSAM
26	Bail Appln./966/2024 WITH CASE RECORD(SCANNED COPY)	MANISH KUMAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
27	Bail Appln./973/2024 WITH CASE RECORD(SCANNED COPY), B/O	RAJEN PRADHAN @ LALREMRUATA Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
28	Bail Appln./1571/2024 FIXED	KAMRUL JAMAL Versus THE STATE OF ASSAM	MR. U K BARMAN MD N ABED MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
29	Bail Appln./1592/2024 WITH CASE RECORD(SCANNED COPY), B/O	CHANDAN HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. R DE MR P NEOG MS. D PATHAK	PP, ASSAM
30	Bail Appln./1603/2024 FIXED	TOUSEEF ALI FAROOQUI Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM

31	Bail Appln./1615/2024 FIXED	ABDUL BARIK Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
32	Bail Appln./1635/2024 FIXED	EYARAN BIBI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
33	Bail Appln./1761/2024 FIXED	RUPAM DEKA Versus THE STATE OF ASSAM AND ANR.	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR A DEY	PP, ASSAM
BAIL HEARING				
34	AB/2147/2023	AZIMUL HOQUE Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
35	AB/3025/2023	SOHID ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
36	AB/3606/2023	MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM
37	AB/3993/2023	TOUHID ZAMAN LASKAR @ TAUHID LASKAR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOU DHURY MR. N H BARBHUIYA MS. N.A. LASKAR	MR. A M S MAZUMDER PP, ASSAM
38	AB/4059/2023 FIXED	LILAMBAR SONOWAL AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
39	AB/4107/2023 FIXED	SAMSUL ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
40	AB/719/2024 WITH CASE RECORD(SCANNED COPY)	KAZI GULAM MUSTAFA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
41	WITH AB/726/2024	KAZI GULAM MUSTAFA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
42	AB/729/2024 FIXED	MONOWARA BEGUM AND ANR. Versus THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
43	WITH AB/314/2024	MONOWARA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
44	AB/829/2024 FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
45	AB/1209/2024 FIXED	RABIYAL HUSSAIN AND ORS Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
46	AB/1303/2024 FIXED	RASHIDUL ISLAM @ RAKIBUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR S A BARBHUYAN T A LASKAR MR. D K AGARWALA	MS M DAS(R-2) PP, ASSAM
47	AB/1304/2024	AINUL KHAN Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
48	AB/1363/2024 FIXED	RAJU DAS Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
49	AB/1452/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. KAUSA ALI @ KAWSAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

50	AB/1461/2024 WITH OFFICE NOTE	SANJOY DANG Versus THE STATE OF ASSAM AND ANR	MR D MEDHI MR. S. PEGU MR. A HUDA	PP, ASSAM
51	AB/1470/2024 WITH OFFICE NOTE	IRFAN ALI Versus THE STATE OF ASSAM AND ANR.	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
52	AB/1502/2024 WITH OFFICE NOTE, FIXED	GANA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MISS. A BARUAH MS A GOGOI	PP, ASSAM
53	AB/1519/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KHON ENGHI @ KHAN ENGHEE Versus THE STATE OF ASSAM	MR. S K SINGH MR. S SAHU	PP, ASSAM
54	AB/1544/2024 FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM

ORDERS

55	I.A.(CrI.)/161/2024 WITH LCR (FOUR FILES). in CrI.A./48/2024	PABITRA RABHA @ KALYAN RABHA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	WITH CrI.A./48/2024	PABITRA RABHA @ KALYAN RABHA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
56	I.A.(CrI.)/503/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED in AB/845/2024	EDRIS ALI Versus HABIBUR RAHMANA AND ANR	MS. A MEDHI MR. A ISLAM PP, ASSAM	MR. S SAHU
	WITH AB/845/2024	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S SAHU MR N BARUAH	PP, ASSAM
57	I.A.(CrI.)/532/2024 WITH OFFICE NOTE in AB/1309/2024	DIPTI HATIMURIA GOGOI AND ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S M ABDULLAH P MR D SAIKIA MD IMRAN MD IMRAN	PP, ASSAM
	WITH AB/1309/2024	DIPTI HATIMURIA GOGOI AND 4 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
58	I.A.(CrI.)/597/2024 in CrI.Rev.P./4558/2024	MD. FARMAN ALI Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH MS. D B GOHAIN MR. S MAHANTA	PP, ASSAM
	WITH CrI.Rev.P./4558/2024 (Filing Number)	MD. FARMAN ALI Versus THE STATE OF ASSAM AND ANR (B)	MR H BARUAH	

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./1479/2023	RAZOUSITO Versus THE UNION OF INDIA	MR. T ISLAM MS K DAS	SC, NCB
2	Bail Appln./338/2024	SAHIL SHARMA AND ANR Versus UNION OF INDIA	MR. D K BAIDYA MR. M S HUSSAIN	SC, CUSTOMS
3	Bail Appln./1102/2024	RANDHIR KUMAR AND 2 ORS. Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, NCB
4	Bail Appln./1119/2024	KULDEEP SINGH AND ANR. Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, DRI
5	Bail Appln./1445/2024	MD. IDRISH ALI Versus THE STATE OF ASSAM	MR. B K SEN MR A HUSSAIN N HASAN P SINGH	PP, ASSAM
6	Bail Appln./1702/2024	BIJAYA KUMAR SAHOO Versus UNION OF INDIA	MR. P K SAHARIA MS K DAS	SC, NCB
MOTION (BA)				
7	Bail Appln./1852/2024	HIBJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM
8	Bail Appln./1857/2024	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
9	Bail Appln./1864/2024	BIPLAB KARMAKAR Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
10	Bail Appln./1866/2024	NIPAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. H RAHMAN MR. A K AHMED MD A ISLAM	PP, ASSAM
11	Bail Appln./1870/2024	LAKSHMI NATH CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	PP, ASSAM
12	Bail Appln./1871/2024	RAJ RAYA MIJAR @ RAJ SUNAR Versus THE STATE OF ASSAM AND ANR.	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM

13	Bail Appln./1876/2024	RABUL SAIKIA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
MOTION				
14	Crl.Rev.P./247/2024 B/O	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. J ABBAS MR P H KONWAR	PP, ASSAM
15	Crl.Rev.P./248/2024	SHERIF UDDIN ALI AHMED Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
16	Crl.Pet./430/2024	RAJEN SIDANA @ RAJAN SIDANA @ RAJAN SIDHANA Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR P KALITA MR K HUSSAIN MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
17	Crl.Pet./740/2024	HITESH KAKATI Versus STATE OF ASSAM AND ANR	MRS M BARMAN MS. P K DEVI	PP, ASSAM
18	Crl.Pet./742/2024	CHINTAN JAIN Versus CBI/AC-1/NEW DELHI	MS. J BAISHYA MR. K BAISHYA MS. N KAKATI	SC, CBI
19	Crl.Pet./747/2024	MD. ZIYAO RHMAN @ MD. JIAUR RAHMAN Versus UNION OF INDIA	MR B M DEKA MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S. PEGU	SC, NCB
20	Crl.Pet./750/2024	PARESH NATH Versus STATE OF ASSAM AND ANR	MR. D HAZARIKA MR. R PHUKAN C M DEKA	PP, ASSAM
21	Crl.Pet./755/2024	ALAM ALI @ ALOM ALI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	PP, ASSAM
22	AB/1650/2024 B/O	ZINNATUL ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
23	AB/1652/2024	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK R KHATUN	PP, ASSAM
24	AB/1661/2024	NOOR MOHAMMAD @ NOOR MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
25	AB/1663/2024	MEHDI HASSAN Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
26	AB/1664/2024	ABDUL WAHID CHOUDHURY Versus THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
27	AB/1667/2024	IDRIS ALI BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR. A AHMED MD A RAHMAN MR. I U CHOWDHURY	PP, ASSAM
28	AB/1673/2024	MOJAKKIR HOQUE @ MOJAKIR ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM

29	AB/1674/2024	DUSMANTA SARMAH Versus THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
ADMISSION				
30	Crl.Pet./487/2024 FIXED	ABDUL MANNAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	MR. A ROSHID (R-2) MS. T BEGUM (R-2) PP, ASSAM
WITH				
31	Crl.Pet./445/2024	ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
BAIL HEARING (BA)				
32	Bail Appln./1306/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE. FIXED	MD. SAIDUL ANSARI @ SADUL ANSARI Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
33	Bail Appln./1460/2024 FIXED	AKHIR HUSSAIN @ AKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR S RAHMAN MS. S PHUKAN	MR A BASUMATARY (R-2) PP, ASSAM
34	Bail Appln./1542/2024 FIXED	NAJIM UDDIN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED DR. R HOQUE MR. MUSTAFA HUSSAIN	PP, ASSAM
35	Bail Appln./1548/2024 FIXED	ASHADUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
36	Bail Appln./1669/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KAJAL DEBNATH Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
37	Bail Appln./1686/2024 FIXED	BAHARUL ISLAM @ AMBANI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
38	Bail Appln./1706/2024 FIXED	SANATAN PEGU AND ANR. Versus THE STATE OF ASSAM	MR. M BORAH MS B BORA	PP, ASSAM
39	Bail Appln./1712/2024	DILIP DAS Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
40	Bail Appln./1716/2024 FIXED	JAYANTA DAS Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
41	Bail Appln./1746/2024 FIXED	UJJAL BARMAN Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
42	Bail Appln./1791/2024 FIXED.	NAJIRUL ISLAM Versus THE STATE OF ASSAM	MR M J QUADIR MS S AHMED MR. A K HANNAN	PP, ASSAM
43	Bail Appln./1805/2024 FIXED	MANTU BARMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
BAIL HEARING				
44	AB/4230/2023 FIXED	FORIDUL ISLAM Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
45	AB/723/2024	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. N J DUTTA PP, ASSAM

46	AB/1219/2024 FIXED	SAHAJAMAL SK @ SHAHAJAMAL SHEIKH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
47	AB/1373/2024	GAUTAM JYOTI PATHORI Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
48	AB/1411/2024 FIXED	JANAB ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
49	AB/1474/2024	ROJOB ALI Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
50	AB/1475/2024 FIXED	DILUWAR HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
51	AB/1485/2024 FIXED	RAHIM ALI @ RAHIM UDDIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. N C DAS MR. S K SINGHA	PP, ASSAM
52	AB/1486/2024 FIXED	BULAL SK @ RAHUL Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL	PP, ASSAM
53	AB/1498/2024 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR A NATH MS. G BORAH	PP, ASSAM
54	AB/1518/2024 WITH OFFICE NOTE, FIXED	RAJIBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
55	AB/1526/2024 FIXED	BIJOY BISWAS AND 2 ORS. Versus STATE OF ASSAM	MR. M ALI MR A RAHMAN MS N DAS MR A K AZAD	PP, ASSAM
56	AB/1576/2024 WITH OFFICE NOTE, FIXED	ABDUL RAHIM @ BHAKTO Versus THE STATE OF ASSAM AND ANR	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
57	AB/1599/2024 WITH OFFICE NOTE, FIXED	MOBERAK HUSSAIN @ MOBARAK HUSSAIN Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
58	AB/1604/2024 FIXED.	THILSINGHLUO TUOLOR Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
ORDERS				
59	I.A.(CrI.)/464/2024 WITH PHOTOCOPY OF LCR (TWO FILES). in CrI.Pet./110/2020 WITH CrI.Pet./110/2020	SMTI MAKANI BARMAN, Versus THE STATE OF ASSAM AND ANR.	MR. A DAS MR. A DAS	PP, ASSAM
		SMTI MAKANI BARMAN Versus THE STATE OF ASSAM AND ANR.	MRS M BARMAN MR. A DAS	MR. A T SARKAR MR. T AHMED PP, ASSAM
HEARING				
60	CrI.A./329/2022 WITH LCR 3 FILES, FIXED WITH I.A.(CrI.)/785/2022 in CrI.A./329/2022	GAKUL BARUAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
		GAKUL BARUAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
61	CrI.A./424/2023 0 Y 8 M 26 D : (AT 2:00 PM), WITH LCR 3 FILES, FIXED	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/477/2021 BY SLIP	MALLABIKA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DR. B AHMED (r-5) GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY (r-5)
2	WITH WP(C)/1769/2021	NAZRIN SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY
TOP OF THE LIST				
3	WP(C)/3520/2014 FIXED	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus THE UNION OF INDIA and 5 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MS.P KHOUND	MR.P K ROY(R-2to5) MR.S K CHAKRABORTYR-2to5 MS.M DUTTA(R-2to5) ASSTT.S.G.I. MS.A CHAKRABORTY(R-2to5)
4	WP(C)/5939/2014 FIXED	SAILENDRA NATH KAKATI Versus THE UCO BANK and 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR.P CHETIA MR. P NEOG MR.K DAS MS. S NEWAR MS. M K BROWN	MS.J R THAKUR(R-1TO3) MR.A THAKURR-1TO3 MR.H MEDHI(R-1TO3)
5	WP(C)/27/2015 FIXED	DIPEN HAZARIKA Versus STATE BANK OF INDIA and 8 ORS	MR. P K BORAH MR.A J RAJKHOWA MR.S BORTHAKUR MR.U S BORA	MR.L TALUKDAR(R-1) MS.M DASR-1 MR.B DAS(R-1) MS.N DAS(R-1)
6	WP(C)/179/2015 FIXED	KHAGENDRA BATHARI Versus THE STATE OF ASSAM AND 7 ORS	MR. D C K HAZARIKA MS. J KALITA MS. P DEVI	SC, AG MR. S K MEDHI (R-3) MR. B GOGOI MR. H BURAGOHAIN MR. D NATH (SC, PWD) MR. H TALUKDAR SC, FINANCE
7	WP(C)/5188/2016 FIXED	ON THE DEATH OF HABIBUR RAHMAN HIS LEGAL HEIRS, 1. RAKIBUR RAHMAN Versus THE ASSAM SEEDS CORPORATION LTD. and 2 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.S CHAMARIA(R-2) MR.M PHUKAN(R-2) MR.D SHARMA(R-2) SC, AGRI. DEPARTMENTR 3

8	WP(C)/327/2018 FIXED	S-354996 WO-RM, JOHNSON KG Versus THE UNION OF INDIA	MS U DAS MR. R MAZUMDAR MRS P RAI MR U SARMA MR H BEZBARUA	MR. Y DOLOI,SR.CGC. ASSTT.S.G.I.
9	WP(C)/5574/2018 FIXED	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
ORDER (IMPLEADMENT OF PARTY)				
10	I.A.(Civil)/1503/2024 in WP(C)/860/2021	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A DAS	SC, P AND R.D. GA, ASSAM MS. M BARMAN (R8) MR. M ISLAM (R8)
	WITH WP(C)/860/2021	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A DAS	SC, PNRD GA, ASSAM MS. M BARMAN (R8) MR. M ISLAM (R8)
11	I.A.(Civil)/1889/2024 FIXED in WP(C)/5240/2023 WITH WP(C)/5240/2023	DHIRESWAR KACHARI Versus BHARGAV SARMA AND ORS	MR K TALUKDAR	SC, INDUSTRIES AND COMMERCE
	WITH I.A.(Civil)/1890/2024 in WP(C)/5240/2023	DHIRESWAR KACHARI Versus THE STATE OF ASSAM AND 4 ORS.	MR K TALUKDAR MR P BHATTACHARJYA	SC, INDUSTRIES AND COMMERCE
		DHIRESWAR KACHARI Versus THE STATE OF ASSAM AND 4 ORS.	MR K TALUKDAR	SC, INDUSTRIES AND COMMERCE
ADMISSION				
12	WP(C)/6609/2014 BY SLIP	UNION OF INDIA Versus BAKIJAI AND CERTIFICATE OFFICER and 9 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MS.A DEY MR. S BISWAS	MR.M TALUKDAR(R-2,3&4) MS.S ROY(R-6) MR.P J BARMAN(R-2,3&4) MR. D NATH(R-1)
13	WP(C)/909/2016 FIXED	SMTI DEEPIKA PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S S GOSWAMI MS. R DEKA	MS. A VERMA MR. J M A CHOUDHURY SC, FINANCE DEPTT. SC, HEALTH
14	WP(C)/5015/2016 FIXED	LAKHYA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MS.M DAS MS.B TALUKDAR	MR.B GOGOI SC, HEALTH
15	WP(C)/7628/2018	LONI BARUAH Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 23 ORS.	MR. P PATHAK MR. A NARZARI	GA, ASSAM MR J C BORAH (R-14) MR. S BORTHAKUR (R-15, R16, R18-R24) MS. S KAKATI (R-15, R-16, R18-R24) MR. C CHAKRAVARTY (R- 15, R16, R18-R24) SC, FINANCE
16	WP(C)/7695/2018 BY SLIP	SAHIDUL ALAM Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, APDCL
17	WP(C)/1596/2019 FIXED	DILIP HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHAKRABORTY MR. P P BARUAH MR. D GOSWAMI MR. R SARMA MR S HUSSAIN	SC, PNRD MS P. PATHAK (R- 4 & 5)
18	WP(C)/1504/2020 FIXED	KUMAR NARZARY Versus THE STATE OF ASSAM AND 8 ORS.	MS. M DEV MRS. A BASUMATARY MS. N DEB MS. P DEB	GA, ASSAM SC, P W D SC, BTADC

19	WP(C)/5347/2020 FIXED, HEARD AT LENGTH	ECONOMIC DEVELOPMENT ORGANISATION Versus THE UNION OF INDIA AND 6 ORS	MR. A D CHOUDHURY	MR. P S BHATTACHARYYA ASSTT.S.G.I.
20	WP(C)/4845/2021 B/O	RAJDEEP KONWAR AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR S CHAUHAN MR. P MAZUMDER	MR B PUSHILAL (R-5,6) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
21	WP(C)/5545/2021 FIXED	SMT. RENU MACHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MR. T DEURI	SC, APDCL
22	WP(C)/5557/2021	BIJEN RONGPI Versus THE STATE OF ASSAM AND 4 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, FOREST
23	WP(C)/5793/2021 FIXED	NIRAB CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, HEALTH
24	WP(C)/2720/2023 FIXED	GAJENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM
25	WP(C)/4041/2023	RUPAM TALUKDAR Versus THE UNION OF INDIA AND 5 ORS	MR. N K KALITA	MR. K GOGOI DY.S.G.I.
26	WP(C)/537/2024 FIXED	CHAMPAK SONOWAL Versus THE UNION OF INDIA AND 3 ORS	MR. R SARMA MR. K KONWAR	MRS. R DEVI ASSTT.S.G.I.
27	WP(C)/2354/2024 FIXED	GO- 2148X SRI VINAY KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS	MR. D BORAH	MR. S K MEDHI (r-1 to 4) DY.S.G.I. SC, UPSC
28	WP(C)/2479/2024 FIXED	PRITOM BARUA Versus THE STATE OF ASSAM AND 2 ORS	MR. M SMITH MR. R KAMAN	SC, EXCISE DEPTT.
29	WP(C)/2572/2024	BHODRA MOHAN HASNU Versus THE STATE OF ASSAM AND 6 ORS	MR D KALITA MR. D THAOSEN MR J LOTH A	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, FOREST
30	WP(C)/2715/2024	BISHAL BASFORE Versus THE STATE OF ASSAM AND 4 ORS	MR A GOHAIN	GA, ASSAM SC, FINANCE
ORDERS				
31	WP(C)/659/2024 CAVT. NO.14162/023, B/O	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
WITH				
32	WP(C)/5568/2022	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI
WITH				
I.A.(Civil)/3294/2023 in WP(C)/5568/2022				
33	I.A.(Civil)/1692/2024 FIXED in WP(C)/7453/2023 WITH WP(C)/7453/2023	GOUTAM GOGOI Versus BHUMA RANI BARGAYARY AND 8 ORS. E GANESH BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR J I BARBHUIYA MR A HOSSAIN MR. S K GOSWAMI MR. R SHARMA MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, BTC GA, ASSAM GA, ASSAM
WITH				
WP(C)/7453/2023				
GANESH BARMAN Versus THE STATE OF ASSAM AND 2 ORS				

WITH
[I.A.\(Civil\)/1877/2024](#)
in WP(C)/7453/2023

GANESH BARMAN
Versus
THE STATE OF ASSAM AND 2 ORS
DR. ALPANA MAHANTA
Versus
THE STATE OF ASSAM AND 7 ORS

MR. S K GOSWAMI
MR. R SHARMA

GA, ASSAM

34 [WP\(C\)/2254/2024](#)
FIXED

MR H K DAS
MR N K SARMA

GA, ASSAM
MR S P DAS (R-2,3,4)
SC, DIRECTORATE OF
EMPLOYMENT

HEARING

35 [WP\(C\)/783/2020](#)
FIXED

PRASANTA KUMAR SARMA
Versus
THE UNION OF INDIA AND 3 ORS

MR. D K SARMAH
MR D KALITA
MS. A TALUKDAR

MR. A GANGULY (r-3,4)
MR. A DHANUKA (r-3,4)
ASSTT.S.G.I.
SC, FINANCE
SC, A G V B

36 [WP\(C\)/4004/2021](#)
FIXED

GITUMONI BORTHAKUR AND ANR
Versus
ASSAM GRAMIN VIKASH BANK AND 4
ORS

MR. P MAHANTA
MS. P SAHARIA

MR S DUTTA
MR. S DUTTA
SC, A G V B

37 [WP\(C\)/7218/2021](#)
FIXED

PANKAJ CHOUDHURY
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. P K GOSWAMI
MR B P BORAH
MR P J DUTTA
MR R S RONGHANG

SC, GMC
SC, GDD

38 [WP\(C\)/1901/2023](#)
FIXED

PHUKAN BARMAN
Versus
THE STATE OF ASSAM AND 5 ORS

MR. M SARANIA
MS. C NEWME
MR A SARANIA

GA, ASSAM
SC, AG
MR. S K MEDHI (R-3)
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH - IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1658/2024	TAIZUDDIN Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
ORDER NO STEPS				
2	WP(C)/2129/2021	ANURADHA SAIKIA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE
3	WITH WP(C)/1923/2021	ANURADHA SAIKIA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE
4	WITH WP(C)/2041/2021	ANURADHA SAIKIA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	MR. H. M. BURAGOHAIN (R2) MR U S BORGOHAIN (R2) MR. R. ALI (R2) SC, REVENUE
5	WITH WP(C)/2130/2021	ANURADHA SAIKIA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE
6	WITH WP(C)/2381/2021	ANURADHA SAIKIA AND ANR Versus PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND ANR	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE
ADMISSION				
7	WP(C)/7376/2016	RAJEN DEURI and 3 ORS. Versus STATE OF ASSAM and 5 ORS.	MS.P BORA MR.S BORTHAKUR	GA, ASSAM MR.Y DOLOI(R- 1-6) ADDL. AG, ASSAM SC, ELECTION COMMISSION.

8	WP(C)/7224/2017	DIGANTA KALITA Versus THE UNION OF INDIA and 4 ORS.	MR.M K SHARMA	MS. K KALITA SC, OIL MR. R DASGUPTA ASSTT.S.G.I.
9	WP(C)/842/2019	GIRINDRA NATH Versus ASSAM POWER DISTRIBUTION COMPANY LTD (APDCL) AND 3 ORS.	MR. K R PATGIRI	GA, ASSAM SC, APDCL
10	WP(C)/6213/2019 FIXED	LANKESWAR RAY Versus UNION OF INDIA AND 7 ORS.	MR. K M HALOI MR. R SARKAR	GA, ASSAM MR. B SARMA SC, NF RLY
11	WP(C)/3211/2020	JOY KUMAR DOLEY Versus ASSAM STATE LEGAL SERVICES AUTHORITY AND 4 ORS	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM MR. B K GOGOI
12	WP(C)/3498/2020 FIXED	M/S ECS GROUP Versus THE STATE OF ASSAM AND 10 ORS.	MR. P PATHAK MR. A NARZARI	GA, ASSAM SC, AG SC, PWD
13	WP(C)/3643/2020 FIXED	BISWAJIT DUTTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK	SC, PWD
14	WP(C)/3800/2020	RAMANI BISWAS AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/2557/2021	REJINA KHATUN AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M TALUKDAR MR Z HUSSAIN	GA, ASSAM SC, APDCL
16	WP(C)/4275/2021	M/S CHIROM RANJIT SINGH Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MR H DAS MS P SIKDAR	SC, PNB
17	WP(C)/2930/2022	SILCHAR MUNICIPAL BOARD Versus THE UNION OF INDIA AND 4 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST MR. S S ROY ASSTT.S.G.I.
18	WP(C)/2983/2022	JAYASHREE INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR M SAHEWALLA MS K BHATTACHARYYA	SC, GST MR. C K S BARUAH ASSTT.S.G.I.
19	WP(C)/3461/2022 FIXED	DR. DIBAKAR SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. S CHAUHAN MR S CHAUHAN MR. A R SHOME MR B PUSHILAL	GA, ASSAM MR. S BARUAH, GA, ASSAM MR. A S AKAND (R-4,5,6) MS G HAZARIKA, SC, REVENUE & DM DEPTT., ASSAM MR. S A AHMED (R-4,5) MR J ISLAM (R-4,5,6) MR. A HUSSAIN (R-4,5,6) SC, REVENUE
20	WP(C)/5895/2022	M/S COXTON PRINTERS INDIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. S CHAMARIA (r-3,4) MS. S BORA (R-1 & 2) MR. M MAHANTA (R-3 TO 5) MR A N SARMAH (r-3,4) MR M M ZAMAN (r-3,4) SC, INDUSTRIES AND COMMERCE
21	WP(C)/8041/2022	DIPANJALI BAILUNG Versus THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI DY.S.G.I. SC, FINANCE
22	WP(C)/586/2023	BAHA MURMU Versus THE STATE OF ASSAM AND 5 ORS	MS A ZAHAN S I AKAND	GA, ASSAM SC, FOREST SC, FINANCE

23	WP(C)/597/2023	JAMBU LAMA Versus THE UNION OF INDIA AND 4 ORS	MS. T SOM MR. P TELI	DY.S.G.I. SC, FINANCE
24	WP(C)/1550/2023	MUSLHA UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR B KAUSHIK P ADHIKARI	GA, ASSAM
25	WP(C)/4275/2023	SUBODH SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE
26	WP(C)/4984/2023	CHRISHTINA BECK Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, BTC SC, REVENUE SC, FINANCE
27	WP(C)/4999/2023	MAINU GOHAIN MAHATO Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MR M RAHMAN	SC, ASLSA GA, ASSAM SC, FINANCE
28	WP(C)/7607/2023	SUDHA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR G PATHAK	GA, ASSAM SC, REVENUE SC, FOREST
29	WP(C)/351/2024	KOSMIKA SENGYUNG AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, DIMA HASAO SC, APGC

BAIL HEARING (BA)

30	Bail Appln./1771/2024 FIXED	ANUP OJAH Versus THE STATE OF ASSAM	MR. T N DAS MS JUTISMITA DAS	
31	Bail Appln./1782/2024 FIXED	NIPUL OJAH Versus THE STATE OF ASSAM	MR Z KAMAR MR. T N DAS MS JUTISMITA DAS	PP, ASSAM

BAIL HEARING

32	AB/4368/2023 FIXED	AMAN CHOUDHURY Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	PP, ASSAM
33	AB/965/2024 FIXED	KANJIT KALITA Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM

ORDERS

34	I.A.(Civil)/1987/2022 in WP(C)/1022/2022	M/S MAA TRANSPORT CARRIERS AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	C.G.C.
	WITH WP(C)/1022/2022	M/S MAA TRANSPORT CARRIERS AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. B CHAKRABORTY (R-6) MR. S S ROY MR. S S ROY MRS P HAZARIKA (R-6) ASSTT.S.G.I.
35	I.A.(Civil)/2019/2022 WITH RECORDS 2 NOS in WP(C)/2251/2021 WITH WP(C)/2251/2021 CAVT. NO. 00212/021,	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI	
		M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY MR. T N SRINIVASAN	S ALI (r-1) MR. A SARMA MRS. H SARMAH MR. R BARUAH (r-1) MR. A IKBAL (r-1) MRS. M NATH (r-1) FOR CAVEATOR
36	I.A.(Civil)/3754/2023 in WP(C)/1347/2022	NILABZA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA	GA, ASSAM MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT, ASSAM

	WITH WP(C)/1347/2022	NILABZA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA	GA, ASSAM MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT, ASSAM (R-1 & 2) MR. S BORTHAKUR
37	I.A.(Civil)/7/2024 in WP(C)/8238/2017	THE NATIONAL HIGHWAY AUTHORITY OF INDIA Versus RAJEN GOGOI and 41 ORS.	SC, NHAI	
	WITH WP(C)/8238/2017	RAJEN GOGOI and 38 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.K GOGOI MS.P BORAH MR.S BARTHAKUR	GA, ASSAM SC, NHAI SC, REVENUE
38	I.A.(Civil)/367/2024 IN WP(C)/1138/2021(D/O) in WP(C)/1138/2021	MD. KHALIL ALI AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	G UDDIN	GA, ASSAM MR. S MITRA, SC, GAIL (R-4,5) DY.S.G.I.
	WITH MC/4/2024	MD. KHALIL ALI AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR M HAQUE G UDDIN P ADHIKARI	GA, ASSAM DY.S.G.I.
39	I.A.(Civil)/1868/2024 in WP(C)/2352/2014	SMT. CRISCEDA RUTH RAPOZA and 2 ORS. Versus THE UNION OF INDIA and 4 ORS	MS. M BORDOLOI MR. A DAS MR. N I KHAN	GA, ASSAM C.G.C. DY.S.G.I.
	WITH WP(C)/2352/2014	SMT. CRICEDA RUTH and 2 ORS. Versus THE UNION OF INDIA and 4 ORS	MR.A DAS MR.N SARMAH MR.M AGARWAL	GA, ASSAM C.G.C. MRS. A GAYAN MR.J DEKA MS.A DAS ASSTT.S.G.I.
HEARING				
40	WP(C)/5344/2013 CAVT. NO. 756/2013 FIXED	BARPETA ZILA ANUSUSIT JATI PARISHAD Versus THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR.A M KHAN MR.P A AHMED MR. C. SARMA, SC, SOCIAL JUSTICE AND EMPOWERMENT FOR CAVEATOR
41	WP(C)/4787/2019 FIXED, WITH LCR	JOSHAN ALI SARKAR @ AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR D KALITA MR A K SHARMA	MR G P BHOWMIK MR. S K GHOSH (R-3&4) MS F AHMED (R-3,4) MS M KALITA SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024